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3

**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05**

(DESTRUCTION OF RECORD RULES, 1990)

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SECTION OFFICER (Judl.)

18.12.96

as Sub-Overseer(Grade III) under the respondents in the pay scale of Rs.975-1540/-. In this application they pray to promote them to the next higher grade namely, Superintendent B/R Grade II, with retrospective effect/or to place them in higher pay scale of Grade-II with effect from the date of their entitlement i.e. on completion of 15 years of service keeping in view of the decision of Central Administrative Tribunal, Bangalore Bench in O.A.No.1337/ and other connected O.As vide Judgment and order dated 31.3.95 and 15.6.95. On perusal of the application and after hearing Mr Bhattacharjee it appears that the applicants have submitted representations as annexed to this O.A. to the competent authorities to consider for time bound pay scale as provided in the rules in the organisation. These representations are pending disposal before the competent authorities. In the circumstances I consider that the application is not to be admitted for scrutiny and decision by the Tribunal at this stage but it is to be disposed of with a direction to the respondents. Therefore the application is disposed of with a direction to the respondents to dispose of the representations of the applicants within 3 months from the date of receipt copy of this order.

The applicants will be at liberty to approach this Tribunal again without prejudice to the contentions raised in this present application, if they are still aggrieved with the order of the competent authority on disposal of their representations.

The Application is ~~dis~~ disposed of. No order as to costs.

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Pl. complete order dated 18.12.96.

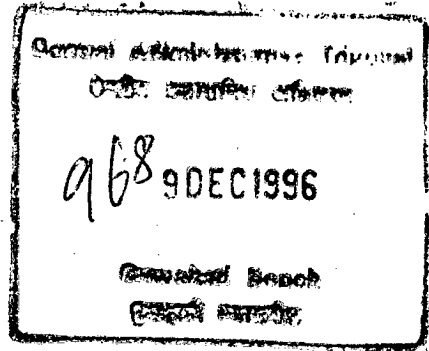
M 12/12/96

30.12.96

Copy of the order issued to the parties through their Advocates vide D.N. 73 to 82. Dtd. 3-1-97.

Member 19/12/96

12/12



APPENDIX - A
FORM - 7.

O.A 289/96.

Application under section 19 of the Administrative Tribunal Act, 1985.

Title of Case : Dargesh Ch. Das & other.

.....Applicants.....

Vs.

Union of India & Ors.

..... Respondents.

I N D E X

<u>Sl.No.</u>	<u>Description of documents relied upon.</u>	<u>Annexure.</u>	<u>Page.</u>
1.	Application	-	1 - 8.
2.	Verification.	-	9.
3.	Copy of Provision.	I	10.
4.	Copy of Order dt. 24.4.96.	II	
5.	Office memorandum dt. 22.3.91.	III.	
6.	Copies of appeals	IV.	

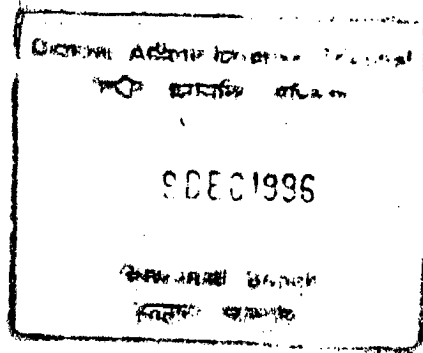
Recd by
G. Sarma
ADP 1954
9/12

Dargesh Ch. Das
signature of Applicant

For use in Tribunal Office

Date of filing

Signature of Registrar.



Filed by: S
K. Bhattacharyya
9.11.96

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: GAUHATI BENCH.

O. A. 284 /96.

- 1) Shri Dargesh Ch. Das, s/o. Late Harendra Ch. Das.
- 2) " Nandeswar Daimari, s/o. Shri Someswar Daimari.
- 3) " Md. R.H. Baruah, s/o. Late Samsul Huda Baruah.
- 4) " Mohan Ch. Boro, s/o. Late Uma Ch. Boro.
- 5) " Girindra Ch. Nath, s/o. Shri Chandra Kanta Nath.
- 6) " Niranjana Chowdhury, s/o. Shri Nalini Kr. Chowdhury.
- 7) " Govinda Ch. Boro., s/o. Late Khunda Ram Boro.
- 8) " Sk.K. Sengupta, s/o. Late Ajit Kr. Sengupta.
- 9) " Ranjit Sankar Das, s/o. Late Sailaja Sankar Das.
- 10) " A. Sengupta., s/o. late D.M. Sengupta.
- 11) " H.K. Bora, s/o. Late Maibhog Bora.
- 12) " D.N.Jha, s/o. late M.N. Jha.
- 13) " Santosh Kr. Ghose, s/o. Shri Ramesh Ch. Ghose.
- 14) " Padma Kanta Boro, s/o. Late Petal Boro.

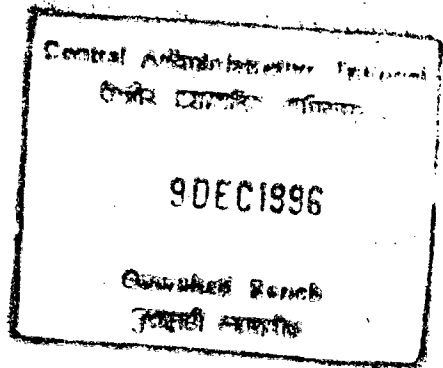
..... Appellants.

-Versus-

- 1) Union of India,
represented by the Secretary to
Govt. of India, Ministry of Defence,
(Engineer-in-Chief's Branch, *
Army Head Quarters), New Delhi.

2.....

Dargesh Ch. Das



- 2 -

- 2) The Chief Engineer,
Eastern Command, H. Q. Calcutta.
- 3) The Chief Engineer (Shillong Zone),
Spread Eagle Falls,
Shillong.
- 4) Commanders Works Engineer,
Tezpur.
- 5) Commander Work Engineer,
Jorhat.
- 6) Garrison Engineer, Tezpur.
- 7) Garrison Engineer (Air Force),
Tezpur.
- 8) Garrison Engineer (Missamari),
Missamari.

i. Details of applicant.

i. Particulars of orders against which the application is made :-

- (a) Non-implementation of Standing orders and Rules for Requirement and Promotion to Grade-III Staff issued by the Engineer in Chief, Army Head Quarters, 1971.
- (b) Non-consideration of appeal by the Engineer-in-Chief, prepared by the applicants.

(c).....

✓ Prakash Chandra

9 DEC 1996
General Manager - Industrial Relations
Mumbai

(c) Discrimination between Sub-Overseer and Sapdt. B/R Grade II relating to promotion vis-a-vis financial benefit of the next higher grade.

2) Jurisdiction of the Tribunal -

The applicant declare that subject matter of the Standing Order, Rules and promotion against which they want redressal is within the jurisdiction of the Tribunal.

3) Limitation.

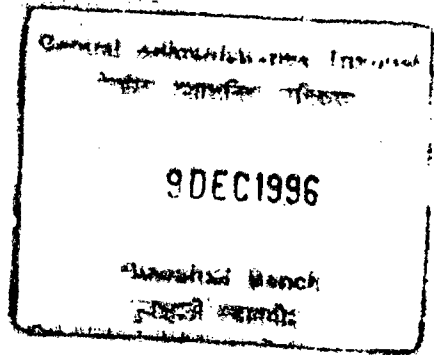
The ~~application~~ applicants further declare that the application is within the limitation period prescribed in section 21 of the Administrative Tribunal Act, 1983.

4) Facts of the case.

1. That the applicants are the Civilian Defence employees of Military Engineer Service Department employed as Sub-Overseer (Grade -III) under the respondents under the present pay scale of 975-1540/-.

2. That the applicants had joined the service on 29.1.69, 22.2.71, 1.5.72, 18.4.72, 9.6.7.72, 23.2.73, 25.10.72, 28.1.69, 1.12.69, 3.7.72, 20.3.73, 1.10.71, 1.9.72, 1.12.71 under the Respondent and has completed 28 years, 26 years, 25 years, 25 years, 25 years, 25 years, 28 years, 27 years, 25 years, 24 years, 26 yeats, 25 years, 26 years respectively in same grade.

✓ Amresh Chandra



3. That the applicants states that ~~that~~ they were appointed on the Substantive post and are guided by standing orders of Rules for Recruitment and Promotion to Clause III and IV Part.

4. That the applicants state that in the said Standing Orders, there is provision for promotion of the Overseer, which ~~is~~ states inter alia that on completion of 15 years in the post of Sub-Overseer the incumbent will be promoted to the next higher Grade i. e. Suptt B/R. Grade -II.

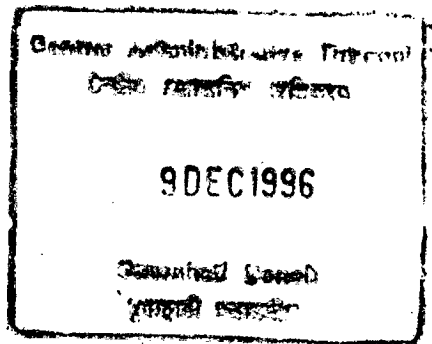
(A copy of said provision is enclosed hereto and marked as Annexure - I).

5. That the applicants state that on their completion of 15 years of service ^{none} ~~none~~ of them has been given promotion though the post of Grade-II is lying vacant. The applicants had given many representation ~~of~~ for the consideration of their promotion to Grade-II but the Respondent did not pay any heed to the said representation.

6. That the applicants state that in the meantime on 24.4.96, the Ministry of Defence had issued Order

No.....

✓ D. G. J. S. S. S.



- 5 -

No. 90237/4603/EIC (Lehal -0) in respect of Grade II & I, employees and give them higher grade scale pay in the light of Office Memorandum dated 22.3.91 of C.P.W.D., wherein it is stated inter alia that "promotional one but will be non-functional, and the benefit of F.R. 22C, now FR. 22(1) (a) (i) will not be admissible to them, as there will no change in their duties and responsibilities," but no such order is in respect of the applicants has been communicated granting the benefit of higher pay scale in respect of the applicants which is discriminatory in nature.

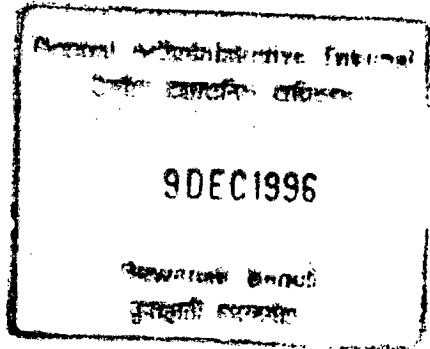
(Copies of order dated 24.4.96 and office memorandum dated 22.3.91 are enclosed herewith and marked as Annexures - II and III).

6. That the applicants state that on finding such circular the applicants have preferred an appeal dated 26.8.96, 31.8.96, 27.8.96, 29.8.96 before the respondent to consider their case in the line of order dated 24.4.96 where ~~in~~ in said representation the application has request for the higher grade scale, but till to-day there is no communication in regard to the benefit of higher scale of pay in respect of their applicants.

(Copies of appeals are enclosed hereto and marked as Annexure - IV).

✓ Amoghendra Rao

8.....



8. That the applicants begs to submit that non-implementation of Standing Order of 1971 and not considering the promotion of application in line of Order dated 24.4.96, the Respondent has grossly violated the provision of Art. 14, 16, 21 of the Constitution of India.

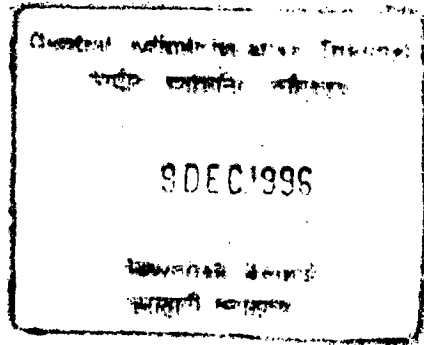
5) Grounds for relief with legal provision.

1. For that the applicants are entitled to higher grade pay scale inasmuch as the said memorandums have been applicable to all Grade II and I employees of the respondents.

2. For that Ministry of Defence Govt. of India, while implementing the judgement tendered by Hon'ble Bangalore Bench in O.A. 1337/94 and others has given the benefit of higher pay scale to Grade II and I, but in case of applicant Ministry of Defence did not take into consideration of the cases of the applicants who are serving the department for last more than 24 years and are qualified and eligible for promotion to next higher grade and non-consideration of their case amounts to stagnation in the same grade and is discriminatory in nature violating Art. 14, 16 and 21 of the Constitution of India, and they are also entitled to the benefit given to Grade II & I.

3.....

✓ - Dhagesh Chavan



3. For that Rules for promotion and Recruitment of 1971 for Grade III & IV provides that on completion of 15 years of service in Grade- III they are entitled for promotion to the next higher grade, which is mandatory and statutory in nature. The Minister of Defence Govt. of India while considering the eligibility criteria for promotion from Grade- II to Grade-I have given the benefit of higher pay scale of the Grade II employees but in case of applicant, the promotion has been denied violating Art. 14, 16, 21 of the Constitution of India.

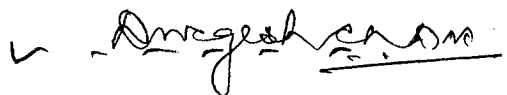
6) Details of Remedies exhausted.

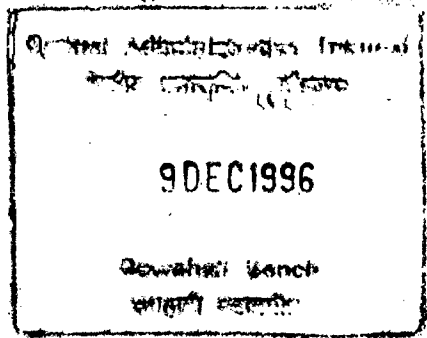
The applicants declares that they have availed of all the remedies available to them under the relevant Service Rule etc.

7. Matters not previously filed or pending with other court.

The applicants further declare that they have not previously filed any application, writ petition or suit regarding the matter to respect of which this application has been made before any court or any other authority and or any other Bench of the Tribunal nor any such application, writ petition or suit is pending before any of them.

8.....





- 8 -

8. Relief sought :

The respondents may be directed to promote the applicants to next higher Grade i.e. Supdt B/R, Grade II with retrospective effect and/or to place them in higher pay scales of Grade -II with effect from the date of their entitlement i.e. with the completion of 15 years of service, keeping in view of decision ~~of~~ passed by Hon'ble CAT Bangalore Bench in O.A. 1337 and other analogous case.

9) Interim order if any stayed for.

No Interim Order.

10) Particular of postal order.

of P.O. No. - 09349618

filed in respect of application

fee and date 9.12.91 issued by Gauhati High ^{Post}

Court Office Fee Rs. 50.00

payable at Gauhati is

annexed hereto

14) List of Enclosure -: Annexure I to IV

Verification.....

✓ - Omegesh Choudhary

VERIFICATION.

I, Sri Durgesh Ch. Das, son of Lt. Harendra Ch. Das, employed under Garrison Engineer, Tezpur and is authorised to swear this Verification, on behalf of other applicants, and do hereby verify that the contents as para 1610 of the application are true to my knowledge and para 5 are believed to be true on legal advice and that I have not suppressed any material fact.

Date 9.12.96

Place -

✓ - Durgesh Ch Das
Signature.

Method of filling up	Qualification for recruitment		Minimum Service in the grade for promotion (in years)	Qualification for promotion
	Recruitment %age	Promotion %age		
1	2	3	4	5

CLASS III - NON INDUSTRIAL

Supdt B/R Gde I i/c Sub Div	-	100	-	3 5 7	Engr graduate or equivalent supdt B/R Gde I, who have passed MES Procedure examination. Diploma holder Supdt B/R Gde I, Supdt B/R Gde I whose qualifications have been relaxed.
Supdt E/M Gde I i/c Sub Div	-	100	-	3 5 7	Engr graduate or equivalent Supdt E/M Gde I, who have passed MES Procedure Examination. Diploma holder Supdt E/M Gde I, Supdt E/M Gde I whose qualifications have been relaxed.
Supdt B/R Gde I	50	50	Degree in Civil Engg or equivalent. Released ECOs/SSCOs of Corps of Engrs with 3 years Commissioned service who possess diploma in Civil Engg from recognised Institute.	3 5	Supdt B/R Gde II With Degree in Civil Engg or equivalent. With diploma in Civil Engg who have passed MES Procedure Supdts (B/R & E/M) Gde I Examination after 1951 or had passed a SME/CME Course accepted by the E in C upto 1951.

Supdt B/R Gde II	80	20	Matriculate or equivalent Diploma in Civil Engg from a recognised Institute.	3 5	Whose educational/technical qualification have been relaxed by the Govt., and who have been declared Q Pt/Pt as Supdts B/R Gde II and have passed MES Procedure Supdts (B/R & E/M) Gde I Examination or had passed a SME/CME Course accepted by the E in C upto 1951. Who hold the appointment of SA Gde II before merger in Engr Cadre with diploma in Civil Engg or whose qualifications have been relaxed by the Govt. and who have passed the first examination (Sub Division II) of the Institution of Surveyors India before June 1964 or have passed MES Procedure Supdts (B/R & E/M) Gde I Examination after June 1964. Sub-overseers who hold diploma in Civil Engg from a recognised institute. Sub-overseers who are Matriculate or equivalent.
Supdt E/M Gde I	50	50	Degree in Elec/Mech Engg or equivalent Released ECOs/SSCOs or Corps of Engrs with 3 years Commissioned service who possess Diploma in Elec/Mech Engg from recognised Institute.	3 5 10	Supdt E/M Gde II With degree in Elec/Mech Engg or equivalent. With Diploma in Elec/Mech Engg who have passed MES Procedure Supdt's (B/R & E/M) Gde I Examination after 1951 or a SME/CME Course accepted by the E in C upto 1951. Whose qualifications have been relaxed by the Govt. declared Q Pt/Pt Supdt E/M Gde II and have passed MES procedure Supdts (B/R & E/M) Gde I Examination or a SME/CME Course as for diploma holders.

Handwritten signature/initials



MILITARY ENGINEER SERVICES

STANDING ORDERS

ISSUED BY

THE ENGINEER-IN-CHIEF, ARMY HEADQUARTERS

1971

Tel: 3012337

Army Headquarters
 Engineer-in-Chief's Branch
 Kashmir House (XX) (X)
 New Delhi - 110 011

ANNEXURE-II

No 90237/4603/EIC(Legal D)

12 Apr 96

Chief Engineer
 HQ Southern Command
 HQ Eastern Command
 HQ Western Command
 HQ Central Command
 HQ Northern Command

IMPLEMENTATION OF CAT BANGALORE JUDGMENT -
SUBJT GRADE I & II B&R/E&M/SA

1. CAT Bangalore has directed that the petitioners and all similarly placed individuals be granted relief. The operative part of the judgement reads as follows :-

" We further direct the respondents to grant higher pay scales as that paid to Junior Engineers in CIVD in the scale of Rs.1640-2900 to the applicants in Grade II Supts who as and when complete five years of service in the grade with effect from 1-1-1986 and who as and when complete 15 years of service in that grade the scale of Rs.2000-3500 with effect from 1-1-1991 on the same lines as contained in the communication of Ministry of Urban Development dated 21-3-1991 addressed to DG Works."

2. Our interpretation of the judgement is given in examples as under:-

(a) Pay Scale Rs.1640-2900

(i) Case I Shri X recruited on 1-1-81 or earlier. He will draw this pay scale wef 1-1-86.

(ii) Case II Shri Y recruited on 1-2-81 or later. He will draw this pay scale on 1-2-86 or later; when he completes five years of service.

(iii) Case III Shri Z recruited as Mazdoor on 1-1-65 and became Gde II in 1-1-83. He will draw the pay scale wef 1-1-88. Had he become Gde II on 1-1-81 or earlier, he would have drawn the salary as in case I above.

(b) Pay Scales Rs.2000-3500

(i) Case I Shri A recruited in 1-1-76 or earlier. He will draw pay scale 1640-2900 wef 1-1-86 and this pay scale wef 1-1-91.

(ii) Case II Shri B recruited on 1-2-76 or later but before 1-1-81. He will first draw pay scale 1640-2900 wef 1-1-86 and then this pay scale on 1-2-91 or later when he completes 15 years of service.

Handwritten initials and signature

12
(iii) Case III Shri C recruited on 1-2-81 or later. He will draw pay scale of 1640-2900 wef 1-2-86 (or later when he completes 5 years) and this pay scale wef 1-2-96 (or later when he completes 15 years).

3. The court has allowed six months for implementation of the judgement.

4. Commands are requested to work out the arrears to include DA and other allowances as applicable in respect of all Subjts Grade I and II of their respective Commands. Since the implementation is to be done in a time bound manner, a special team solely for handling this case will be formed.

5. The following deadlines are fixed to handle the case within the time-frame allowed by the court:-

(a) Forward a nominal roll as under, of all affected personnel of the Command to Pers Dte (EIC) of this HQ by 17 May 96 through a special courier :-

(i) All applicants in the OA (List is enclosed).

(ii) All serving personnel as of 1-6-96.

(iii) All personnel retired between 1-1-86 and 1-1-91.

(iv) All personnel retired after 1-2-91.
(v) All personnel involved in disciplinary cases/under suspension.

This list will help in speedy calculation of the benefits.


(b) Forward audit report on all affected individuals for taking up the case for allocation of charged expenditure to meet the liability by special courier to E-5(Budget) of this HQ as follows:-

(i) All applicants in the OA by 15 Jun 96.

(ii) All other individuals by 15 Sep 96.

6. E-In-C has desired that the case be personally monitored by the Chief Engineer.

7. Please acknowledge.


(Lal Ramakrishni)
Brig
Offg ADGE (Pers)

Please issue departmental instructions

-For Information please.

-For advance action by them.

Copy to :-
CGDA
RK Puram
New Delhi

Regional CDAs'

All Zonal CEs
All CWEs

CP-35
17/11

-13-

No. J2014/2/87-EW2
Government of India
Ministry of Urban Development
(Works Division)

New Delhi, dated 22.3.1991

To

The Director General (Works),
CPWD, Nirman Bhawan,
New Delhi.

(with 50 spare copies)

Subject :- Pay-scale of Junior Engineers of CPWD

Sir,

I am directed to say that the question of grant of uniform pay-scale of Rs.1640-2900 to all the Junior Engineers and sectional officers (Horticulture) of CPWD and grant of personal promotion to them had been under consideration of the Government for quite sometime. After careful consideration, it has now been decided by Government as under:-

- (i) There will be two scales of pay for Junior Engineers/sectional officers (Horticulture) in the CPWD, viz. Rs.1400-2300 and Rs.1640-2900 and the incumbents thereof will be designated as Junior Engineer/sectional officer (Horticulture) in the grade of Rs.1400-2300, and, Junior Engineer/sectional officer (Horticulture) in the grade of Rs.1640-2900. The entry grade will be Rs.1400-2300. The Junior Engineers/sectional officers (Horticulture), on completion of 5 years' service in the entry grade, will be placed in the scale of Rs.1640-2900, subject to the rejection of unfit. This higher grade will not be treated as a promotional one but will be non-functional and the benefit of FR 22(I) (a) (i) will not be admissible, while fixing the pay in the higher grade, as there will be no change in duties and responsibilities.
- (ii) Junior Engineers/sectional officers (Horticulture), who could not be promoted to the post of Assistant Engineers/Assistant Directors (Horticulture) in the scale of Rs.2000-3500, due to non availability of vacancies in the grade of Assistant Engineers/Assistant Directors (Horticulture), will be allowed the scale of Assistant Engineer/Assistant Director (Horticulture) i.e. Rs.2000-3500, on a personal basis, after completion of 15 years of total service as Junior Engineer/sectional officer (Horticulture). This personal promotion will be

...2/-

*affk
H/2*

given on fitness basis. As and when regular vacancies in the cadre of Assistant Engineer/Assistant Director(Horticulture) arise, the Junior Engineers/sectional officers enjoying personal promotion will be adjusted against these vacancies, subject to observance of normal procedure.

- (iii) In the matter of pay fixation, the Junior Engineers/sectional officers(Horticulture) allowed the personal scale of Rs.2000-3500 will get the benefit of F.R.22(I) (a) (i).
- (iv) On being granted personal promotion the Junior Engineer/sectional officer(Horticulture) will continue to perform the same duties/functions of Junior Engineer/sectional officer(Horticulture).

2. This order supersedes all other orders issued in regard to revised pay scales of Junior Engineers/sectional officers(Horticulture) in the CPWD, based on the recommendations of the Fourth Central Pay Commission.

3. The orders regarding placement in the scale of Rs.1640-2900 after 5 years of service will be effective from 1.1.86 while those relating to personal promotion after 15 years of service will be effective from 1.1.91.

4. This issues with the concurrence of Finance Division(W&F) vide their No.629/W&F/DI/91, dated 21.3.1991.

Yours faithfully,

(S.Ranganathan)

Deputy Secretary to the Government of India

Copy to:-

1. Ministry of Finance, Department of expenditure with reference to D.O.No.5(33)/90-WIII/135/SW/90-1, dated 3.9.90.
2. The Department of personnel and training with reference to their D.O.No.1/4/89-pay pt.II dated 4.9.90.
3. The cabinet secretariat with reference to their communication No.50/CM/90, dated 5.11.90.
4. Copy for information to Finance Division(W&F), Ministry of urban development, with reference to No.629/W&F/DI/91, 21.3.1991.

copy to P.S. to UDM/secretary/AS(W)/JS(WA)

(S.Ranganathan)

Deputy Secretary to the Govt. of India

-15-

ANNEXURE 11
20

To

The Engineer-in-Chief
Army Headquarters
Kashmir House,
DHD PO. New Delhi- 110011

(Through Proper Channel)

PRAYER FOR TIME BOUND PROMOTIONAL PAY SCALE AT PAR
WITH SUPDTS B&M, B&R AND SA CADRES IN NES

Respected Sir,

1. I have the honour to submit that the prescribed pay scale under RPR 86 in respect of Supdts B/R, Supdts B/M and SAs II is Rs.1400-2300 wef 1.1.86. Their next promotional grade is Supdt/SA Gde I in the pay scale of Rs.1640-2900/- under RPR 86, in their line of promotion as per having three years service for Engr graduate, five years service for diploma holders and ten years with relaxed educational/technical qualification, subject to passing of NES procedure (promotional) exam and seniority-cum-merit on availability of vacancy. Similarly, SA Gde IIs are eligible for promotion to SA Gde Is, having Diploma in Civ Enngg and after passing Intermediate Exam of Bldgs & Qty Surveying (Sub-Div-II of Institution of Surveyors (India) with 3 years service, or after passing Intermediate Exam of Bldg & Qty Surveying with minimum 5 years service in the grade with relaxed education and technical qualification.

2. Supdt B/R Gde-Is, B/M Gde-Is and SA Gde-Is having minimum seven years of service in the respective grade are eligible for further promotion to their next higher grade to AE B/R, AE B/M and AEW (Now JSW) respectively, in the prescribed pay scale of Rs.2000-Rs3500/- under RPR-86, subject to availability of vacancy and on seniority-cum-merit.

3. Now, Govt of India, Min of Def, in turn J-in-C's Branch, New Delhi, vide letter No.90237/1503/11C's (Legal D) dated 1-4-96 in accordance with the verdict of Hon'ble CAT Bangalore against OAs No.1337 and 1364 to 1375/94, OAs No.1338 and 1375 to 1382/94 and OAs No.534/95 and 1079 to 1086/75 and 1389 to 1393/95, has given time bound promotional pay scales to above said categories of employees of this Organisation wef 1.1.1986 as under :-

(a) Gde II Supdts/SAs who as and when complete five years service in the grade with effect from 1.1.86, and who as and when complete 15 years of service in that grade, the scale of Rs.2000-3500/- wef 1.1.91

(b) Accordingly, Supdt B/R, B/M and SA Gde IIs (pay scale of Rs.1400-2300/-) on completion of five years of service in the grade will be placed in the pay scale of 1640-2900 automatically without passing prescribed promotional exam and without higher responsibilities.

(c) Further, B/R Gde IIs, B/M Gde IIs and SA IIs on completion of 15 years service in the grade of if subsequently promoted to Gde Is will be placed in the pay scale of 2000-3500/- automatically, reckoned from 1.1.91 or later, as the case may be, depending upon date of recruitment/promotion to the grade of Supdts/SA Gde II.

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4. Sir, I was recruited in this organization as Sub-Overseer on 29-1-69 in the then Pay Scale of Rs. 110-180/- and revised subsequently to 975-1540/- under RPR 86 wef 01.1.86. Unlike Supdts & SAs are ~~not~~ ^{not} eligible for promotion of Sub-Overseer in this organization, I am eligible to be promoted to Supdt B/R Gde II in the Pay Scale of Rs. 1400-2300/- (Under RPR 86) on completion of 15 years Service as per Recruitment Rule on seniority Cum-Merit basis. Thereafter, on completion of five years as Supdt B/R Gde II, I am eligible for promotion of Supdt B/R Gde-I.

5 However, it is regretted to submit that Promotion from Sub-Overseer to Supdt B/R Gde II to Gde-I is not being given by the department, as per above laid down time schedule, based on recruitment rules, on the plea of non-availability of vacancy etc. This has thus resulted into remarkable stagnation in grade of Sub-Overseer for approx over 13 years/Overs 15 years in the grade of sub-overseer. In almost all the employees of this organization. Accordingly, even though I have been holding the post of Sub-Overseer wef 29-1-69 and having been served for 28 years approx in that grade. I have not been promoted to Supdt Bde II and Gde I in the line of promotion just before superannuation. Thus state has therefore, demoralised me and as such effecting my efficiency to a great extent and I am also suffering financial too for no fault of mine.

6 In view of the above and taking into account of orders of your HQs issued vide No. 90237/4603/EIC (Legal D) dated 04 Apr 96. I also beg to request your honour to kindly give me the following relief of time bound higher pay scale of next promotional grade in the same line as has been granted to Supdt B/Rs, E/MS and SAs in this organization to avoid discrimination :-

- (a) An individual recruited to the grade of Sub-Overseer Rs. 950-1530/- on 01.1.81 or earlier, be placed in the pay scale of Supdt B/R Gde II 1400-2300/- wef 01.1.86 under RPR 1986.
- (b) An individual recruited to the grade of Sub-Overseer on or later 01.2.81, he may kindly be placed in the pay scale of Supdt B/R Gde II Rs. 1400-2300/- on completion of five years service in the grade of Sub-Overseer 950-1530/-.
- (c) An individual recruited/promoted to Sub-Overseer on 1.1.76 or on earlier he may kindly be placed in pay scale of 1400-2300/- wef 1.1.86 and again placed in the scale of 1640-2900/- (the amalgated two pay scale of Gde-I : (a) 1400-2300 (b) 1640-2900 wef 1.1.1991 or later on completion of ~~total~~ ^{total} ten years service as a Sub-Overseer/Supdt B/R Gde II

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(d) An individual recruited as sub/Overseer on or later 1.2.76, but before 1.1.81, he may kindly be first placed in pay scale of Rs.1400-2300/- wef 1.1.86 and thereafter be placed in the pay scale of 1640-2900/- on 1.2.91 or later, when he completed total ten years service as suboverseer/Gde-IIIs.


(e) On completion of total 15 years of service, as sub-overseer, Gde-IIIs, Gde-Is he may kindly be placed in the pay scale of 1640/- to 2900/-.

7. I request your gracious honour to kindly consider my prayer for time bound pay scale as provided to subdt B/R-Gde-IIIs, subdt E/M Gde-IIIs, and SA Gde-IIIs and Gde-Is, in this Organisation. I also submitted that, if my prayer is not considered within a reasonable time and I am blessed with this calamity then I shall be forced to seek the help of court of law for redressal of my genuine grievances please.

Thanking you,

Yours faith fully

Name


DURGESH CHUDAS
(in block letters)

MES No. 232908

Present Designation SUB OVERSEER

Office C.A. GETE

Date :- 26-5-18

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ANNEXURE - IV

To
The Engineer-in-Chief
Army Headquarters
Kashmir House,
DHD PO. New Delhi- 110011

(Through Proper Channel)

PRAYER FOR TIME BOUND PROMOTIONAL PAY SCALE AT PAR WITH SUPDTS E&I, B&R AND SA CADRES IN MES

Respected Sir,

1. I have the honour to submit that the prescribed pay scale under RPR 86 in respect of Supdts B/R, Supdts E/I and SAs II is Rs.1400-2300 wef 1.1.86. Their next promotional grade is Supdt/SAs Gde I in the pay scale of Rs.1640-2900/- under RPR 86, in their line of promotion as per having three years service for Engr graduate, five years service for diploma holders and ten years with relaxed educational/technical qualification, subject to passing of MES procedure (promotional) exam and seniority-cum-merit on availability of vacancy. Similarly, SA Gde IIs are eligible for promotion to SA Gde Is, having Diploma in Civ Engg and after passing Intermediate Exam of Bldgs & Qty Surveying (Sub-Div-II of Institution of Surveyors (India) with 3 years service, or after passing Intermediate Exam of Bldgs & Qty Surveying with minimum 5 years service in the grade with relaxed education and technical qualification.

2. Supdt B/R Gde-Is, E/M Gde-Is and SA Gde-Is having minimum seven years of service in the respective grade are eligible for further promotion to their next higher grade to AE B/R, AE E/I and ASW (Now JSW) respectively, in the prescribed pay scale of Rs.2000-Rs.3500/- under RPR-86, subject to availability of vacancy and on seniority-cum-merit.

3. Now, Govt of India, Min of Def, in turn E-in-C's Branch, New Delhi, vide letter No.90237/1603/10's (Legal D) dated 1-4-96 in accordance with the verdict of Hon'ble CAT Bangalore against OA No.1337 and 1364 to 1375/94, OA No.1338 and 1376 to 1382/94 and OA No.534/95 and 1079 to 1086/75 and 1389 to 1393/95, has given time bound promotional pay scales to above said categories of employees of this Organisation wef 1.1.1986 as under :-

(a) Gde II Supdts/SAs who as and when complete five years service in the grade with effect from 1.1.86, and who as and when complete 15 years of service in that grade, the scale of Rs.2000-3500/- wef 1.1.91

(b) Accordingly, Supdt B/R, E/M and SA Gde IIs (pay scale of Rs.1400-2300/-) on completion of five years of service in the grade will be placed in the pay scale of 1640-2900 automatically without passing prescribed promotional exam and without higher responsibilities.

(c) Further, B/R Gde IIs, E/M Gde IIs and SA IIs on completion of 15 years service in the grade of if subsequently promoted to Gde Is will be placed in the pay scale of 2000-3500/- automatically, reckoned from 1.1.91 or later, as the case may be, depending upon date of recruitment/promotion to the grade of Supdts/SA Gde II.

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4. Sir, I was recruited in this organization as Sub-Overseer on 01-5-72 in the then Pay Scale of Rs. 110-180/- and revised subsequently to 950-1530/- under RPR 86 wef 01.1.86. Unlike Supdts & SAs are *as per BR* of Sub-Overseer in this organisation, I am eligible to be promoted to Supdt B/R Gde II in the Pay Scale of Rs. 1400-2300/- (Under RPR 86) on completion of 15 years Service as per Recruitment Rule on seniority Cum-Merit basis. Thereafter, on completion of five years as Supdt B/R Gde II, I am eligible for promotion of Supdt B/R Gde-I.

5. However, it is regretted to submit that Promotion from Sub-Overseer to Supdt B/R Gde II to Gde-I is not being given by the department, as per above laid down time schedule, based on recruitment rules, on the plea of non-availability of vacancy etc. This has thus resulted into remarkable stagnation in grade of Sub-Overseer for approx over 9 years/Overs 15 years in the grade of sub-overseer. In almost all the employees of this organisation. Accordingly, even though I have been holding the post of Sub-Overseer wef 01-5-72 and having been served for 24 years approx in that grade. I have not been promoted to Supdt Gde II and Gde I in the line of promotion just before superannuation. Thus state has therefore, demoralised me and as such effecting my efficiency to a great extent and I am also suffering financial too for no fault of mine.

6. In view of the above and taking into account of orders of your HQs issued vide No. 90237/4603/EIC (Legal D) dated 04 Apr 96. I also beg to request your honour to kindly give me the following relief of time bound higher pay scale of next promotional grade in the same line as has been granted to Supdt B/Rs, E/Ms and SAs in this organisation to avoid discrimination :-

- (a) An individual recruited to the grade of Sub-Overseer Rs. 950-1530/- on 01.1.81 or earlier, be placed in the pay scale of Supdt B/R Gde II 1400-2300/- wef 01.1.86 under RPR 1986.
- (b) An individual recruited to the grade of Sub-Overseer on or later 01.2.81, he may kindly be placed in the pay scale of Supdt B/R Gde II Rs. 1400-2300/- on completion of five years service in the grade of Sub-Overseer 950-1530/-.
- (c) An individual recruited/promoted to Sub-Overseer on 1.1.76 or on earlier he may kindly be placed in pay scale of 1400-2300/- wef 1.1.86 and again placed in the scale of 1640-2900/- (the amalgated two pay scale of Gde-I ()
(a) 1400-2300 (b) 1640-2900 wef 1.1.1991 or later on completion of ~~total~~ tptal ten years service as a Sub-Overseer/Supdt B/R Gde II

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(d) An individual recruited as Sub/Overseer on or later 1.2.76, but before 1.1.81, he may kindly be first placed in pay scale of Rs.1400-2300/- wef 1.1.86 and thereafter be placed in the pay scale of 1640-2900/- on 1.2.91 or later, when he completed total ten years service as Suboverseer/Gde-IIIs,

(e) On completion of total 15 years of service, as sub-overseer, Gde-IIIs, Gde-Is he may kindly be placed in the pay scale of 1640/- to 2900/-.

7. I request your gracious honour to kindly consider my preyar for time bound Pay scale as provided to supt B/R-Gde-IIIs Supt E/M Gde-IIIs, and SA Gde -IIIs and Gde-Is, in this Organisation. I also submitted that, If my prayer is not considered within a reasonable time and I am blessed with a calamity then I shall be forced to seek the help of court of law for redressel of my genuine grivences please.

Thanking you,

Yours faith fully

Name

ROMEL HUDA BARUAH

(in block letters)

MES No. 234780

Present Designation

Office

Date :-

Sub/Overseer
R. E. P. D. R. (A.G.E. B.P.R.)
26-2-96

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The Engineer-in-Chief
Army Headquarters
Kashmir House,
DND PO, New Delhi- 110011

(Through Proper Channel)

PRAYER FOR TIME BOUND PROMOTIONAL PAY SCALE AT PAR
WITH SUPDTS B&R, E/M AND SA CADRES IN MES

Respected Sir,

1. I have the honour to submit that the prescribed pay scale under RPR 86 in respect of Supdts B/R, Supdts E/M and SAs II is Rs.1400-2300 wef 1.1.86. Their next promotional grade is Supdt/SAs Gde I in the pay scale of Rs.1640-2900/- under RPR 86, in their line of promotion as per having three years service for Engr graduate, five years service for diploma holders and ten years with relaxed educational/technical qualification, subject to passing of MES procedure (promotional) exam and seniority-cum-merit on availability of vacancy. Similarly, SA Gde IIs are eligible for promotion to SA Gde Is, having Diploma in Civ Engrg and after passing Intermediate Exam of Bldgs & Qty Surveying (Sub-Div-II of Institution of Surveyors (India) with 3 years service, or after passing Intermediate Exam of Bldgs & Qty Surveying with minimum 5 years service in the grade with relaxed education and technical qualification.

2. Supdt B/R Gde-Is, E/M Gde-Is and SA Gde-Is having minimum seven years of service in the respective grade are eligible for further promotion to their next higher grade to AE B/R, AE E/M and ASW (Now JSW) respectively, in the prescribed pay scale of Rs.2000-Rs.3500/- under RPR-86, subject to availability of vacancy and on seniority-cum-merit.

3. Now, Govt of India, Min of Def, in turn S-in-C's branch, New Delhi, vide letter No.90237/4603/11C's (Legal D) dated 1-4-96 in accordance with the verdict of Hon'ble CAT Bangalore against OA No.1337 and 1364 to 1375/94, OA No.1338 and 1375 to 1382/94 and OA No.534/95 and 1079 to 1086/75 and 1389 to 1393/95, has given time bound promotional pay scales to above said categories of employees of this Organisation wef 1.1.1986 as under :-

(a) Gde II Supdts/SAs who as and when complete five years service in the grade with effect from 1.1.86, and who as and when complete 15 years of service in that grade, the scale of Rs.2000-3500/- wef 1.1.91

(b) Accordingly, Supdt B/R, E/M and SA Gde IIs (pay scale of Rs.1400-2300/-) on completion of five years of service in the grade will be placed in the pay scale of 1640-2900 automatically without passing prescribed promotional exam and without higher responsibilities.

(c) Further, B/R Gde IIs, E/M Gde IIs and SA IIs on completion of 15 years service in the grade of if subsequently promoted to Gde Is will be placed in the pay scale of 2000-3500/- automatically, reckoned from 1.1.91 or later, as the case may be, depending upon date of recruitment/promotion to the grade of Supdts/SA Gde II.

4. Sir, I was recruited in this organization as Sub-Overseer on 23-2-71 in the then Pay Scale of Rs. 110-180/- and revised subsequently to 950-1530/- under RPR 86 wef 01.1.86. Unlike Supdts & SAs are of Sub-Overseer in this organisation, I am eligible to be promoted to Supdt B/R Gde II in the Pay Scale of Rs. 1400-2300/- (Under RPR 86) on completion of 15 years Service as per Recruitment Rule on seniority Cum-Merit basis. Thereafter, on completion of five years as Supdt B/R Gde II, I am eligible for promotion of Supdt B/R Gde-I.

5. However, it is regretted to submit that Promotion from Sub-Overseer to Supdt B/R Gde II to Gde-I is not being given by the department, as per above laid down time schedule, based on recruitment rules, on the plea of non-availability of vacancy etc. This has thus resulted into remarkable stagnation in grade of Sub-Overseer for approx over _____ years/overs _____ years in the grade of sub-overseer. In almost all the employees of this organisation. Accordingly, even though I have been holding the post of Sub-Overseer wef. _____ and having been served for 23 years approx in that grade. I have not been promoted to Supdt Gde II and Gde I in the line of promotion just before superannuation. Thus state has therefore, demoralised me and as such effecting my efficiency to a great extent and I am also suffering financial too for no fault of mine.

6. In view of the above and taking into account of orders of your HQs issued vide No. 90237/4603/EIC (legal D) dated 04 Apr 96. I also beg to request your honour to kindly give me the following relief of time bound higher pay scale of next promotional grade in the same line as has been granted to Supdt B/R Gde I/MS and SAs in this organisation to avoid discrimination :-

- (a) An individual recruited to the grade of Sub-Overseer Rs. 950-1530/- on 01.1.81 or earlier, be placed in the pay scale of Supdt B/R Gde II 1400-2300/- wef 01.1.86 under RPR 1986,
- (b) An individual recruited to the grade of Sub-Overseer on or later 01.2.81, he may kindly be placed in the pay scale of Supdt B/R Gde II Rs. 1400-2300/- on completion of five years service in the grade of Sub-Overseer 950-1530/-.
- (c) An individual recruited/promoted to Sub-Overseer on 1.1.76 or on earlier he may kindly be placed in pay scale of 1400-2300/- wef 1.1.86 and again placed in the scale of 1640-2900/- (the amalgated two pay scale of Gde-I (a) 1400-2300 (b) 1640-2900 wef 1.1.1991 or later on completion of ~~ten~~ total ten years service as a Sub-Overseer/Supdt B/R Gde II

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(d) An individual recruited as Sub/Overseer on or later 1.2.76, but before 1.1.81, he may kindly be first placed in pay scale of Rs.1400-2300/- w.e.f 1.1.86 and thereafter be placed in the pay scale of 2640-2900/- on 1.2.91 or later, when he completed total ten years service as Suboverseer/Gdc-IIs.

(e) On completion of total 15 years of service, as sub-overseer, Gdc-IIs, Gdc-Is he may kindly be placed in the pay scale of 1640/- to 2900/-

7. I request your gracious honour to kindly consider my prayer for time bound pay scale as provided to Supt B/R-Gdc-IIs Supt E/M Gdc IIs, and SA Gdc -IIs and Gdc-Is, in this Organisation. I also submitted that, if my prayer is not considered within a reasonable time and I am displeased ~~dis~~ crimanately then I shall be forced to seek the ~~help~~ of court of law for redressal of my genuine grivences please.

Thanking you,

Yours faith fully

Niranjan Choudhury

Name NIRANJAN CHOWDHURY
(in block letters)

MES No. 265344

Present Designation S/overseer.

Office AGE DIB II

Date :- 27-8-96

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To

The Engineer-in-Chief
Army Headquarters
Kashmir House,
DND PO. New Delhi- 110011

(Throug.. Proper Channel)

PRAYER FOR TIME BOUND PROMOTIONAL PAY SCALE AT PAR WITH SUPDTS B&I, B&R AND SA CADRES IN IES

Respected Sir,

1. I have the honour to submit that the prescribed pay scale under RPR 86 in respect of Supdts B/R, Supdts B/I and SAs II is Rs.1400-2300 wef 1.1.86. Their next promotional grade is Supdt/SAs Gde I in the pay scale of Rs.1640-2900/- under RPR 86, in their line of promotion as per having three years service for Engr graduate, five years service for diploma holders and ten years with relaxed educational/technical qualification, subject to passing of MTS procedure (promotional) exam and seniority-cum-merit on availability of vacancy. Similarly, SA Gde IIs are eligible for promotion to SA Gde Is, having Diploma in Civ Engr and after passing Intermediate Exam of Bldgs & Qty Surveying (Sub-Div-II of Institution of Surveyors (India) with 3 years service, or after passing Intermediate Exam of Bldgs & Qty Surveying with minimum 5 years service in the grade with relaxed education and technical qualification.

2. Supdt B/R Gde-Is, S/I Gde-Is and SA Gde-Is having minimum seven years of service in the respective grade are eligible for further promotion to their next higher grade to AE B/R, AE B/I and ASW (Now JSA) respectively, in the prescribed pay scale of Rs.2000-Rs3500/- under RPR-86, subject to availability of vacancy and on seniority-cum-merit.

3. Now, Govt of India, Min of Def, in turn J-in-C's branch, New Delhi, vide letter No.90237/ 503/10's (Legal D) dated 1-4-96 in accordance with the verdict of Hon'ble CAT Bangalore against OA No.1337 and 1364 to 1375/94, O.A. No.1338 and 1375 to 1382/94 and O.A No.534/95 and 1079 to 1086/75 and 1369 to 1393/95, has given time bound promotional pay scales to above said categories of employees of this Organisation wef 1.1.1986 as under :-

(a) Gde II Supdts/SAs who as and when complete five years service in the grade with effect from 1.1.86, and who as and when complete 15 years of service in that grade, the scale of Rs.2000-3500/- wef 1.1.91

(b) Accordingly, Supdt B/R, S/I and SA Gde IIs (pay scale of Rs.1400-2300/-) on completion of five years of service in the grade will be placed in the pay scale of 1640-2900 automatically without passing prescribed promotional exam and without higher responsibilities.

(c) Further, B/R Gde IIs, S/I Gde IIs and SA IIs on completion of 15 years service in the grade of if subsequently promoted to Gde Is will be placed in the pay scale of 2000-3500/- automatically, reckoned from 1.1.91 or later, as the case may be, depending upon date of recruitment/promotion to the grade of Supdts/SA Gde II.

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4. Sir, I was recruited in this organization as Sub-Overseer on 22.2.71 in the then Pay Scale of Rs. 110-180/- and revised subsequently to 950-1530/- under RPR 86 wef 01.1.86. Unlike Supdts & SAs are ~~as per RR~~ of Sub-Overseer in this organisation, I am eligible to be promoted to Supdt B/R Gde II in the Pay Scale of Rs. 1400-2300/- (Under RPR 86) on completion of 15 years Service as per Recruitment Rule on seniority Cum-Merit basis. Thereafter, on completion of five years as Supdt B/R Gde II, I am eligible for promotion of Supdt B/R Gde-I.

5 However, it is regretted to submit that Promotion from Sub-Overseer to Supdt B/R Gde II to Gde-I is not being given by the department, as per above laid down time schedule, based on recruitment rules, on the plea of non-availability of vacancy etc. This has thus resulted into remarkable stagnation in grade of Sub-Overseer for approx over 10 years/Overs 25 years in the grade of sub-overseer. In almost all the employees of this organisation. Accordingly, even though I have been holding the post of Sub-Overseer wef 22.2.71 and having been served for 25 years approx in that grade. I have not been promoted to Supdt Bde II and Gde I in the line of promotion just before superannuation. Thus state has therefore, demoralised me and as such effecting my efficiency to a great extent and I am also suffering financial too for no fault of mine.

6 In view of the above and taking into account of orders of your HQs issued vide No. 90237/4603/EIC (legal D) dated 04 Apr 96. I also beg to request your honour to kindly give me the following relief of time bound higher pay scale of next promotional grade in the same line as has been granted to Supdt B/Rs, E/MS and SAs in this organisation to avoid discrimination :-

- (a) An individual recruited to the grade of Sub-Overseer Rs. 950-1530/- on 01.1.81 or earlier, be placed in the pay scale of Supdt B/R Gde II 1400-2300/- wef 01.1.86 under RPR 1986.
- (b) An individual recruited to the grade of Sub-Overseer on or later 01.2.81, he may kindly be placed in the pay scale of Supdt B/R Gde II Rs. 1400-2300/- on completion of five years service in the grade of Sub-Overseer 950-1530/-.
- (c) An individual recruited/promoted to Sub-Overseer on 1.1.76 or on earlier he may kindly be placed in pay scale of 1400-2300/- wef 1.1.86 and again placed in the scale of 1640-2900/- (the amalgated two pay scale of Gde-I :
(a) 1400-2300 (b) 1640-2900 wef 1.1.1991 or later on completion of ~~total~~ total ten years service as a Sub-Overseer/Supdt B/R Gde II.

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(d) An individual recruited as Sub/Overseer on or later 1.2.76, but before 1.1.81, he may kindly be first placed in pay scale of Rs.1400-2300/- w.e.f 1.1.86 and thereafter be placed in the pay scale of 2640-2900/- on 1.2.91 or later, when he completed total ten years service as Suboverseer/Gde-IIs.

(e) On completion of total 15 years of service, as sub-overseer, Gde-IIs, Gde-Is he may kindly be placed in the pay scale of 1640/- to 2900/-.

7. I request your gracious honour to kindly consider my prayer for time bound pay scale as provided to supt B/R-Gde-IIs supt S/A Gde-IIs, and SA Gde -IIs and Gde-Is, in this Organisation. I also submitted that, If my prayer is not considered within a reasonable time and I am blessed this scrimanately then I shall be forced to seek the help of court of law for redressel of my ganuine grivences please.

Thanking you,

Yours faith full/

Name : (NANDESWARI DEYBARI)
(in block letters)

MES No. 24984
Present Designation Sub-overseer
Office S.E. Tebpuz (A.C. 1992 Tripura)
Date :- 21.8.96

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The Engineer-in-Chief
Army Headquarters
Kashmir House,
DND PO. New Delhi- 110011

(Through Proper Channel)

PRAYER FOR TIME BOUND PROMOTIONAL PAY SCALE AT PAR
WITH SUPDTS B/R, B/M AND SA CADRES IN MES

Respected Sir,

1. I have the honour to submit that the prescribed pay scale under RPR 86 in respect of Supdts B/R, Supdts B/M and SAs II is Rs.1400-2300 wef 1.1.86. Their next promotional grade is Supdt/SAs Gde I in the pay scale of Rs.1640-2900/- under RPR 86, in their line of promotion as per having three years service for Engr graduate, five years service for diploma holders and ten years with relaxed educational/technical qualification, subject to passing of MES procedure (promotional) exam and seniority-cum-merit on availability of vacancy. Similarly, SA Gde IIs are eligible for promotion to SA Gde Is, having Diploma in Civ Engg and after passing Intermediate Exam of Bldgs & Qty Surveying (Sub-Div-II of Institution of Surveyors (India) with 3 years service, or after passing Intermediate Exam of Bldg & Qty surveying with minimum 5 years service in the grade with relaxed education and technical qualification.

2. Supdt B/R Gde-Is, B/M Gde-Is and SA Gde-Is having minimum seven years of service in the respective grade are eligible for further promotion to their next higher grade to AE B/R, AE B/M and ASW (Now JSM) respectively, in the prescribed pay scale of Rs.2000-Rs3500/- under RPR-86, subject to availability of vacancy and on seniority-cum-merit.

3. Now, Govt of India, Min of Def, in turn E-in-C's branch, New Delhi, vide letter No.90237/1603/EIC's (Legal D) dated 1-4-96 in accordance with the verdict of Hon'ble CAT Bangalore against OA No.1337 and 1361 to 1375/94, OA No.1338 and 1375 to 1382/94 and OA No.534/95 and 1079 to 1086/75 and 1369 to 1393/95, has given time bound promotional pay scales to above said categories of employees of this Organisation wef 1.1.1986 as under :-

(a) Gde II Supdts/SAs who as and when complete five years service in the grade with effect from 1.1.86, and who as and when complete 15 years of service in that grade, the scale of Rs.2000-3500/- wef 1.1.91

(b) Accordingly, Supdt B/R, B/M and SA Gde IIs (pay scale of Rs.1400-2300/-) on completion of five years of service in the grade will be placed in the pay scale of 1640-2900 automatically without passing prescribed promotional exam and without higher responsibilities.

(c) Further, B/R Gde IIs, B/M Gde IIs and SA IIs on completion of 15 years service in the grade of if subsequently promoted to Gde Is will be placed in the pay scale of 2000-3500/- automatically, reckoned from 1.1.91 or later, as the case may be, depending upon date of recruitment/promotion to the grade of Supdts/SA Gde II.

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Sir, I was recruited in this organization as Sub-Overseer on ~~1st December 1977~~ in the then Pay Scale of Rs. 110-180/- and revised subsequently to 950-1530/- under RPR 86 wef 01.1.86. Unlike Supdts & SAs are ~~not~~ of Sub-Overseer in this organisation, I am eligible to be promoted to Supdt B/R Gde II in the Pay Scale of Rs. 1400-2300/- (Under RPR 86) on completion of 15 years Service as per Recruitment Rule on seniority Cum-Merit basis. Thereafter, on completion of five years as Supdt B/R Gde II, I am eligible for promotion of Supdt B/R Gde-I.

5 However, it is regretted to submit that Promotion from Sub-Overseer to Supdt B/R Gde II to Gde-I is not being given by the Department, as per above laid down time schedule, based on recruitment rules, on the plea of non-availability of vacancy etc. This has thus resulted into remarkable stagnation in grade of Sub-Overseer for approx over four years/Overs _____ years in the grade of sub-overseer. In almost all the employees of this organisation. Accordingly, even though I have been holding the post of Sub-Overseer wef 1-12-1977 and having been served for 25 years approx in that grade. I have not been promoted to Supdt Gde II and Gde I in the line of promotion just before superannuation. Thus state has therefore, demoralised me and as such effecting my efficiency to a great extent and I am also suffering financial too for no fault of mine.

6 In view of the above and taking into account of orders of your HQs issued vide No. 90237/4603/EIC (Legal D) dated 04 Apr 96. I also beg to request your honour to kindly give me the following relief of time bound higher pay scale of next promotional grade in the same line as has been granted to Supdt B/Rs, E/MS and SAs in this organisation to avoid discrimination :-

- (a) An individual recruited to the grade of Sub-Overseer Rs. 950-1530/- on 01.1.81 or earlier, be placed in the pay scale of Supdt B/R Gde II 1400-2300/- wef 01.1.86 under RPR 1986.
- (b) An individual recruited to the grade of Sub-Overseer on or later 01.2.81, he may kindly be placed in the pay scale of Supdt B/R Gde II Rs. 1400-2300/- on completion of five years service in the grade of Sub-Overseer 950-1530/-.
- (c) An individual recruited/promoted to Sub-Overseer on 1.1.76 or on earlier he may kindly be placed in pay scale of 1400-2300/- wef 1.1.86 and again placed in the scale of 1640-2900/- (the amalgated two pay scale of Gde-I ()
 (a) 1400-2300 (b) 1640-2900 wef 1.1.1991 or later on completion of ~~_____~~ total ten years service as a Sub-Overseer/Supdt B/R Gde II

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(d) An individual recruited as Sub/Overseer on or later 1.2.76, but before 1.1.81, he may kindly be first placed in pay scale of Rs.1400-2300/- wef 1.1.86 and thereafter be placed in the pay scale of 2640-2900/- on 1.2.91 or later, when he completed total ten years service as Suboverseer/Gde-IIs.

(e) On completion of total 15 years of service, as sub-overseer, Gde-IIs, Gde-Is he may kindly be placed in the pay scale of 1640/- to 2900/.

7. I request your gracious honour to kindly consider my prevar for time bound Pay scale as provided to s updt B/R-Gde-IIs Supdt E/M Gde-IIs, and SA Gde -IIs and Gde-Is, in this Organisation. I also submitted that ,If my prayer is not considered within a ressonable time and I am blessed with crimanately then I shall be forced to seek the help of court of law for redressel of my ganuine grivences please.

Thanking you,

Yours faith fully

Name

PADMA KANTA BORO

(in block letters)

MES No! 233267

Present Designation - SUBOVERSEER

Office GE A/F TEZPUR (AGE BIR P)

Date :- 24/8/96

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Shs*

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The Engineer-in-Chief
Army Headquarters
Kashmir House,
DHD PO. New Delhi- 110011

ANNEXURE

35

(Through Proper Channel)

PRAYER FOR TIME BOUND PROMOTIONAL PAY SCALE AT PAR WITH SUPDTS B/R, E/M AND SA CADRES IN MES

Respected Sir,

1. I have the honour to submit that the prescribed pay scale under RPR 86 in respect of Supdts B/R, Supdts E/M and SAs II is Rs.1400-2300 wef 1.1.86. Their next promotional grade is Supdt/SAs Gde I in the pay scale of Rs.1640-2900/- under RPR 86, in their line of promotion as per having three years service for Bngr graduate, five years service for diploma holders and ten years with relaxed educational/technical qualification, subject to passing of MES procedure (promotional) exam and seniority-cum-merit on availability of vacancy. Similarly, SA Gde IIs are eligible for promotion to SA Gde Is, having Diploma in Civ Engg and after passing Intermediate Exam of Bldgs & Dty Surveying (Sub-Div-II of Institution of Surveyors (India) with 3 years service, or after passing Intermediate Exam of Bldg. & Dty Surveying with minimum 5 years service in the grade with relaxed education and technical qualification.

2. Supdt B/R Gde-Is, E/M Gde-Is and SA Gde-Is having minimum seven years of service in the respective grade are eligible for further promotion to their next higher grade to AE B/R, AE E/M and ASM (Now JSM) respectively, in the prescribed pay scale of Rs.2000-Rs3500/- under RPR-86, subject to availability of vacancy and on seniority-cum-merit.

3. Now, Govt of India, Min of Def, in turn E-in-C's branch, New Delhi; vide letter No.90237/2603/EIC's (Legal D) dated 1-4-96 in accordance with the verdict of Hon'ble CAT Bangalore against OA No.1337 and 1364 to 1375/94, O.A. No.1338 and 1375 to 1382/94 and O.A. No.534/95 and 1079 to 1086/75 and 1389 to 1393/95, has given time bound promotional pay scales to above said categories of employees of this Organisation wef 1.1.1986 as under :-

(a) Gde II Supdts/SAs who as and when complete five years service in the grade with effect from 1.1.86, and who as and when complete 15 years of service in that grade, the scale of Rs.2000-3500/- wef 1.1.91

(b) Accordingly, Supdt B/R, E/M and SA Gde IIs (pay scale of Rs.1400-2300/-) on completion of five years of service in the grade will be placed in the pay scale of 1640-2900 automatically without passing prescribed promotional exam and without higher responsibilities.

(c) Further, B/R Gde IIs, E/M Gde IIs and SA IIs on completion of 15 years service in the grade of if subsequently promoted to Gde Is will be placed in the pay scale of 2000-3500/- automatically, reckoned from 1.1.91 or later, as the case may be, depending upon date of recruitment/promotion to the grade of Supdts/SA Gde II.

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4. Sir, I was recruited in this organization as Sub-Overseer on 1st December in the then Pay Scale of Rs. 110-180/- and revised subsequently to 950-1530/- under RPR 86 wef 01.1.86. Unlike Supdts & SAs are eligible for promotion of Sub-Overseer in this organisation, I am eligible to be promoted to Supdt B/R Gde II in the Pay Scale of Rs. 1400-2300/- (Under RPR 86) on completion of 15 years' service as per Recruitment Rule on seniority Cum-Merit basis. Thereafter, on completion of five years as Supdt B/R Gde II, I am eligible for promotion of Supdt B/R Gde-I.

5. However, it is regretted to submit that Promotion from Sub-Overseer to Supdt B/R Gde II to Gde-I is not being given by the department, as per above laid down time schedule, based on recruitment rules, on the plea of non-availability of vacancy etc. This has thus resulted into remarkable stagnation in grade of Sub-Overseer for approx over 14 1/2 years/Overs 14 1/2 years in the grade of sub-overseer. In almost all the employees of this organisation. Accordingly, even though I have been holding the post of Sub-Overseer wef 1-12-1971 and having been served for 25 years approx in that grade. I have not been promoted to Supdt Gde II and Gde I in the line of promotion just before superannuation. Thus state has therefore, demoralised me and as such effecting my efficiency to a great extent and I am also suffering financial too for no fault of mine.

6. In view of the above and taking into account of orders of your HQs issued vide No. 90237/4603/EIC (Legal D) dated 04 Apr 96. I also beg to request your honour, to kindly give me the following relief of time bound higher pay scale of next promotional grade in the same line as has been granted to Supdt B/Rs, D/MS and SAs in this organisation to avoid discrimination :-

- (a) An individual recruited to the grade of Sub-Overseer Rs. 950-1530/- on 01.1.81 or earlier, be placed in the pay scale of Supdt B/R Gde II 1400-2300/- wef 01.1.86 under RPR 1986.
- (b) An individual recruited to the grade of Sub-Overseer on or later 01.2.81, he may kindly be placed in the pay scale of Supdt B/R Gde II Rs. 1400-2300/- on completion of five years service in the grade of Sub-Overseer 950-1530/-.
- (c) An individual recruited/promoted to Sub-Overseer on 1.1.76 or on earlier he may kindly be placed in pay scale of 1400-2300/- wef 1.1.86 and again placed in the scale of 1640-2900/- (the amalgated two pay scale of Gde-I (a) 1400-2300 (b) 1640-2900 wef 1.1.1991 or later on completion of total ten years service as a Sub-Overseer/Supdt B/R Gde II

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(d) An individual recruited as Sub/Overseer on or later 1.2.76, but before 1.1.81, he may kindly be first placed in pay scale of Rs.1400-2300/- wef 1.1.86 and thereafter be placed in the pay scale of 2640-2900/- on 1.2.91 or later, when he completed total ten years service as Suboverseer/Gdc-IIIs.

(e) On completion of total 15 years of service, as sub-overseer, Gdc-IIIs, Gdc-Is he may kindly be placed in the pay scale of 1640/- to 2900/-.

7. I request your gracious honour to kindly consider my preyar for time bound Pay scale as provided to Supt B/R-Gdc-IIIs Supt E/M Gdc-IIIs, and SA Gdc -IIs and Gdc-Is, in this Organisation. I also submitted that, if my prayer is not considered within a reasonable time and I am blessed discriminately then I shall be forced to seek the help of court of law for redressal of my genuine grivences please.

Thanking you,

Yours faith fully

Name

PADMA KANTA BORO

(in block letters)

MEs No! 233267

Present Designation - SUBOVERSEER

Office GE A/F 2/24R (AGE SIR B)

Date :- 24/8/96

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-28-
ANNEXURE - IV
38

To
The Engineer-in-Chief
Army Headquarters
Kashmir House,
DND PO. New Delhi-110011

(Through Proper Channel)

PRAYER FOR TIME BOUND PROMOTIONAL PAY SCALE AT PAR
WITH SUPDTS B&R, B&M AND SA CADRES II, IES

Respected Sir,

1. I have the honour to submit that the prescribed pay scale under RPR 86 in respect of Supdts B/R, Supdts B/M and SAs II is Rs.1400-2300 wef 1.1.86. Their next promotional grade is Supdt/ SAs Gde I in the pay scale of Rs.1640-2900/- under RPR 86, in their line of promotion as per having three years service for Engr graduate, five years service for diploma holders and ten years with relaxed educational/technical qualification, subject to passing of MBS procedure (promotional) exam and seniority-cum-merit on availability of vacancy. Similarly, SA Gde IIs are eligible for promotion to SA Gde Is, having Diploma in Civ Engg and after passing Intermediate Exam of Bldgs & Qty Surveying (Sub-Div-II of Institution of Surveyors (India) with 3 years service, or after passing Intermediate Exam of Bldg. & Qty Surveying with minimum 5 years serv in the grade with relaxed education and technical qualification.

2. Supdt B/R Gde-Is, B/M Gde-Is and SA Gde-Is having minimum seven years of service in the respective grade are eligible for further promotion to their next higher grade to AE B/R, AE B/M and ASW (Now JAW) respectively, in the prescribed pay scale of Rs.2000-Rs3500/- under RPR-86, subject to availability of vacancy and on seniority-cum-merit.

3. Now, Govt of India, Min of DEF, in turn E-in-C's branch, New Delhi, vide letter No.90237/1983/10's (Legal D) dated 1-4-96 in accordance with the verdict of Hon'ble CMT Bangalore against OA No.1337 and 1364 to 1375/94, OA No.1338 and 1375 to 1382/94 and OA No.534/95 and 1079 to 1086/75 and 1339 to 1393/95, has given time bound promotional pay scales to above said categories of employees of this Organisation wef 1.1.1986 as under :-

(a) Gde II Supdts/SAs who as and when complete five years service in the grade with effect from 1.1.86, and who as and when complete 15 years of service in that grade, the scale of Rs.2000-3500/- wef 1.1.91

(b) Accordingly, Supdt B/R, B/M and SA Gde IIs (pay scale of Rs.1400-2300/-) on completion of five years of service in the grade will be placed in the pay scale of 1640-2900 automatically without passing prescribed promotional exam and without higher responsibilities.

(c) Further, B/R Gde IIs, B/M Gde IIs and SA IIs on completion of 15 years service in the grade of if subsequently promoted to Gde Is will be placed in the pay scale of 2000-3500/- automatically, reckoned from 1.1.91 or later, as the case may be, depending upon date of recruitment/promotion to the grade of Supdts/SA Gde II.

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4. ⁰⁹ Sir, I was recruited in this organization as Sub-Overseer on _____ in the then Pay Scale of Rs. 110-180/- and revised subsequently to 950-1530/- under RPR 86 wef 01.1.86. Unlike Supdts & SAs are per RR of Sub-Overseer in this organisation, I am eligible to be promoted to Supdt B/R Gde II in the Pay Scale of Rs. 1400-2300/- (Under RPR 86) on completion of 15 years Service as per Recruitment Rule on seniority Cum-Merit basis. Thereafter, on completion of five years as Supdt B/R Gde II, I am eligible for promotion of Supdt B/R Gde-I.

5 However, it is regretted to submit that Promotion from Sub-Overseer to Supdt B/R Gde II to Gde-I is not being given by the department, as per above laid down time schedule, based on recruitment rules, on the plea of non-availability of vacancy etc. This has thus resulted into remarkable stagnation in grade of Sub-Overseer for approx over 27 years/Overs 27 years in the grade of sub-overseer. In almost all the employees of this organisation. Accordingly, even though I have been holding the post of Sub-Overseer wef 28.2.1969 and having been served for 27 years approx in that grade. I have not been promoted to Supdt Gde II and Gde I in the line of promotion just before superannuation. Thus state has therefore, demoralised me and as such effecting my efficiency to a great extent and I am also suffering financial too for no fault of mine.

6 In view of the above and taking into account of orders of your HQs issued vide No. 90237/4603/EIC (legal D) dated 04 Apr 96. I also beg to request your honour to kindly give me the following relief of time bound higher pay scale of next promotional grade in the same line as has been granted to Supdt B/Rs, E/Ms and SAs in this organisation to avoid discrimination :-

- (a) An individual recruited to the grade of Sub-Overseer Rs. 950-1530/- on 01.1.81 or earlier, be placed in the pay scale of Supdt B/R Gde II 1400-2300/- wef 01.1.86 under RPR 1986.
- (b) An individual recruited to the grade of Sub-Overseer on or later 01.2.81, he may kindly be placed in the pay scale of Supdt B/R Gde II Rs. 1400-2300/- on completion of five years service in the grade of Sub-Overseer 950-1530/-.
- (c) An individual recruited/promoted to Sub-Overseer on 1.1.76 or on earlier he may kindly be placed in pay scale of 1400-2300/- wef 1.1.86 and again placed in the scale of 1640-2900/- (the amalgated two pay scale of Gde-I (a) 1400-2300 (b) 1640-2900 wef 1.1.1991 or later on completion of ~~total~~ total ten years service as a Sub-Overseer/Supdt B/R Gde II

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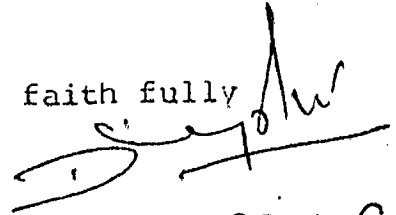
(d) An individual recruited as sub/Overseer on or later 1.2.76, but before 1.1.81, he may kindly be first placed in pay scale of Rs.1400-2300/- wef 1.1.86 and thereafter be placed in the pay scale of ₹640-2900/- on 1.2.91 or later, when he completed total ten years service as Suboverseer/Gde-IIs.

(e) On completion of total 15 years of service, as sub-overseer, Gde-IIs, Gde-Is he may kindly be placed in the pay scale of ₹640/- to 2900/-.

7. I request your gracious honour to kindly consider my prayer for time bound pay scale as provided to subdt B/R-Gde-IIs Supdt E/M Gde-IIs, and SA Gde-IIs and Gde-Is, in this Organisation. I also submitted that, if my prayer is not considered within reasonable time and I am blessed with this calamity then I shall be forced to seek the help of court of law for redressal of my genuine grievances please.

Thanking you,

Yours faith fully



Name SANKAR KR. SEN GUPTA
(in block letters)

IES No. 232909

Present Designation

Office A.G.E BRS

Date :- 26.8.1996

(G. Tezpur)

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To
The Engineer-in-Chief
Army Headquarters
Kashmir House,
DAD PO. New Delhi- 110011

(Through Proper Channel)

PRAYER FOR TIME BOUND PROMOTIONAL PAY SCALE AT PAR WITH SUPDTS B&R, E/M AND SA CADRES IN MES

Respected Sir,

1. I have the honour to submit that the prescribed pay scale under RPR 86 in respect of Supdts B/R, Supdts E/M and SAs II is Rs.1400-2300 wef. 1.1.86. Their next promotional grade is Supdt/SAs Gde I in the pay scale of Rs.1640-2900/- under RPR 86, in their line of promotion as per having three years service for Engr graduate, five years service for diploma holders and ten years with relaxed educational/technical qualification, subject to passing of MES procedure (promotional) exam and seniority-cum-merit on availability of vacancy. Similarly, SA Gde IIs are eligible for promotion to SA Gde Is, having Diploma in Civ Engg and after passing Intermediate Exam of Bldgs & Qty Surveying (Sub-Div-II of Institution of Surveyors (India) with 3 years service, or after passing Intermediate Exam of Bldgs & Qty Surveying with minimum 5 years service in the grade with relaxed education and technical qualification.

2. Supdt B/R Gde-Is, E/M Gde-Is and SA Gde-Is having minimum seven years of service in the respective grade are eligible for further promotion to their next higher grade to AE B/R, AE E/M and ASW (Now JSW) respectively, in the prescribed pay scale of Rs.2000-Rs3500/- under RPR-86, subject to availability of vacancy and on seniority-cum-merit.

3. Now, Govt of India, Min of Def, in turn S-in-C's branch, New Delhi, vide letter No.90237/4603/LIC's (Legal D) dated 1-4-96 in accordance with the verdict of Hon'ble CAT Bangalore against OA No.1337 and 1364 to 1375/94, OA No.1338 and 1376 to 1382/94 and OA No.534/95 and 1079 to 1086/75 and 1389 to 1393/95, has given time bound promotional pay scales to above said categories of employees of this Organisation wef 1.1.1986 as under :-

(a) Gde II Supdts/SAs who as and when complete five years service in the grade with effect from 1.1.86, and who as and when complete 15 years of service in that grade, the scale of Rs.2000-3500/- wef 1.1.91

(b) Accordingly, Supdt B/R, E/M and SA Gde IIs (pay scale of Rs.1400-2300/-) on completion of five years of service in the grade will be placed in the pay scale of 1640-2900 automatically without passing prescribed promotional exam and without higher responsibilities.

(c) Further, B/R Gde IIs, E/M Gde IIs and SA IIs on completion of 15 years service in the grade of if subsequently promoted to Gde Is will be placed in the pay scale of 2000-3500/- automatically, reckoned from 1.1.91 or later, as the case may be, depending upon date of recruitment/promotion to the grade of Supdts/SA Gde II.

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4. Sir, I was recruited in this organization as Sub-Overseer on 25-10-72 in the then Pay Scale of Rs. 110-180/- and revised subsequently to 950-1530/- under RPR 86 wef 01.1.86. Unlike Supdts & SAs are of Sub-Overseer in this organisation, I am eligible to be promoted to Supdt B/R Gde II in the Pay Scale of Rs. 1400-2300/- (Under RPR 86) on completion of 15 years Service as per Recruitment Rule on seniority Cum-Merit basis. Thereafter, on completion of five years as Supdt B/R Gde II, I am eligible for promotion of Supdt B/R Gde-I.

5 However, it is regretted to submit that Promotion from Sub-Overseer to Supdt B/R Gde II to Gde-I is not being given by the department, as per above laid down time schedule, based on recruitment rules, on the plea of non-availability of vacancy etc. This has thus resulted into remarkable stagnation in grade of Sub-Overseer for approx over 24 years/Overs 24 years in the grade of sub-overseer. In almost all the employees of this organisation. Accordingly, even though I have been holding the post of Sub-Overseer wef 25-10-72 and having been served for 24 years approx in that grade. I have not been promoted to Supdt Gde II and Gde I in the line of promotion just before superannuation. Thus state has therefore, demoralised me and as such effecting my efficiency to a great extent and I am also suffering financial too for no fault of mine.

6 In view of the above and taking into account of orders of your HQs issued vide No. 90237/4603/EIC (legal D) dated 04 Apr 96. I also beg to request your honour to kindly give me the following relief of time bound higher payscale of next promotional grade in the same line as has been granted to Supdt B/Rs, E/Ms and SAs in this organisation to avoid discrimination :-

- (a) An individual recruited to the grade of Sub-Overseer Rs. 950-1530/- on 01.1.81 or earlier, be placed in the pay scale of Supdt B/R Gde II 1400-2300/- wef 01.1.86 under RPR 1986.
- (b) An individual recruited to the grade of Sub-Overseer on or later 01.2.81, he may kindly be placed in the pay scale of Supdt B/R Gde II Rs. 1400-2300/- on completion of five years service in the grade of Sub-Overseer 950-1530/-.
- (c) An individual recruited/promoted to Sub-Overseer on 1.1.76 or on earlier he may kindly be placed in pay scale of 1400-2300/- wef 1.1.86 and again placed in the scale of 1640-2900/- (the amalgated two pay scale of Gde-I ()
(a) 1400-2300 (b) 1640-2900 wef 1.1.1991 or later on completion of ~~total~~ total ten years service as a Sub-Overseer/Supdt B/R Gde II

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(d) An individual recruited as Sub/Overseer on or later 1.2.76, but before 1.1.81, he may kindly be first placed in pay scale of Rs.1400-2300/- wef 1.1.86 and thereafter be placed in the pay scale of 2640-2900/- on 1.2.91 or later, when he completed total ten years service as Subeoverseer/Gde-IIs.

(e) On completion of total 15 years of service, as sub-overseer, Gde-IIs, Gde-Is he may kindly be placed in the pay scale of 1640/- to 2900/-.

7. I request your gracious honour to kindly consider my preyar for time bound Pay scale as provided to s^{upt} B/R-Gde-IIs s^{upt} E/M Gde-IIs, and SA Gde -IIs and Gde-Is, in this Organisation. I also submitted that, if my prayer is not considered within a reasonable time and I am blessed with crimanately then i shall be forced to seek the help of court of law for redressel of my ganuine grivences please.

Thanking you,

Yours faith fullv

Handwritten signature

Name GOBINDA CH. BORGU
(in block letters)

MEB No. 265221
Present Designation S/Overseer
Office AGE SIR II
Date :- 27-8-76

Handwritten note

The Engineer-in-Chief
Army Headquarters
Kashmir House,
DHD PO, New Delhi- 110011

(Through Proper Channel)

PRAYER FOR TIME BOUND PROMOTIONAL PAY SCALE AT PAR
WITH SUPDTS B/R, E/M AND SA CADRES IN MES

Respected Sir,

1. I have the honour to submit that the prescribed pay scale under RPR 86 in respect of Supdts B/R, Supdts E/M and SAs II is Rs.1400-2300 wef 1.1.86. Their next promotional grade is Supdt/SA Gde I in the pay scale of Rs.1640-2900/- under RPR 86, in their line of promotion as per having three years service for Engr graduate, five years service for diploma holders and ten years with relaxed educational/technical qualification, subject to passing of MES procedure (promotional) exam and seniority-cum-merit on availability of vacancy. Similarly, SA Gde IIs are eligible for promotion to SA Gde Is, having Diploma in Civ Engrg and after passing Intermediate Exam of Bldg & Qty Surveying (Sub-Div-II of Institution of Surveyors (India) with 3 years service, or after passing Intermediate Exam of Bldg & Qty Surveying with minimum 5 years service in the grade with relaxed education and technical qualification.

2. Supdt B/R Gde-Is, E/M Gde-Is and SA Gde-Is having minimum seven years of service in the respective grade are eligible for further promotion to their next higher grade to AE B/R, AE E/M and ASW (Now JSW) respectively, in the prescribed pay scale of Rs.2000-Rs.3500/- under RPR-86, subject to availability of vacancy and on seniority-cum-merit.

3. Now, Govt of India, Min of Def, in turn E-in-C's branch, New Delhi, vide letter No.90237/4603/11C's (Legal D) dated 1-4-96 in accordance with the verdict of Hon'ble CAT Bangalore against OA No.1337 and 1364 to 1375/94, OA No.1338 and 1376 to 1382/94 and OA No.534/95 and 1079 to 1086/75 and 1389 to 1393/95, has given time bound promotional pay scales to above said categories of employees of this Organisation wef 1.1.1986 as under :-

(a) Gde. II Supdts/SAs who as and when complete five years service in the grade with effect from 1.1.86, and who as and when complete 15 years of service in that grade, the scale of Rs.2000-3500/- wef 1.1.91

(b) Accordingly, Supdt B/R, E/M and SA Gde IIs (pay scale of Rs.1400-2300/-) on completion of five years of service in the grade will be placed in the pay scale of 1640-2900 automatically without passing prescribed promotional exam and without higher responsibilities.

(c) Further, B/R Gde IIs, E/M Gde IIs and SA IIs on completion of 15 years service in the grade of if subsequently promoted to Gde Is will be placed in the pay scale of 2000-3500/- automatically, reckoned from 1.1.91 or later, as the case may be, depending upon date of recruitment/promotion to the grade of Supdts/SA Gde II.

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4. Sir, I was recruited in this organization as Sub-Overseer on 23-2-73 in the then Pay Scale of Rs. 110-180/- and revised subsequently to 950-1530/- under RPR 86 wef 01.1.86. Unlike Supdts & SAs are of Sub-Overseer in this organisation, I am eligible to be promoted to Supdt B/R Gde II in the Pay Scale of Rs. 1400-2300/- (Under RPR. 86) on completion of 15 years Service as per Recruitment Rule on seniority Cum-Merit basis. Thereafter, on completion of five years as Supdt B/R Gde II, I am eligible for promotion of Supdt B/R Gde-I.

5 However, it is regretted to submit that Promotion from Sub-Overseer to Supdt B/R Gde II to Gde-I is not being given by the department, as per above laid down time schedule, based on recruitment rules, on the plea of non-availability of vacancy etc. This has thus resulted into remarkable stagnation in grade of Sub-Overseer for approx over _____ years/overs _____ years in the grade of sub-overseer. In almost all the employees of this organisation. Accordingly, even though I have been holding the post of Sub-Overseer wef _____ and having been served for 23 years approx in that grade. I have not been promoted to Supdt Gde II and Gde I in the line of promotion just before superannuation. Thus state has therefore, demoralised me and as such effecting my efficiency to a great extent and I am also suffering financial too for no fault of mine.

6 In view of the above and taking into account of orders of your HQs issued vide No. 90237/4603/EIC (legal D) dated 04 Apr 96. I also beg to request your honour to kindly give me the following relief of time bound higher pay scale of next promotional grade in the same line as has been granted to Supdt B/R Gde I/ Ms and SAs in this organisation to avoid discrimination :-

- (a) An individual recruited to the grade of Sub-Overseer Rs. 950-1530/- on 01.1.81 or earlier, be placed in the pay scale of Supdt B/R Gde II 1400-2300/- wef 01.1.86 under RPR 1986.
- (b) An individual recruited to the grade of Sub-Overseer on or later 01.2.81, he may kindly be placed in the pay scale of Supdt B/R Gde II Rs. 1400-2300/- on completion of five years service in the grade of Sub-Overseer 950-1530/-.
- (c) An individual recruited/promoted to Sub-Overseer on 1.1.76 or on earlier he may kindly be placed in pay scale of 1400-2300/- wef 1.1.86 and again placed in the scale of 1640-2900/- (the amalgated two pay scale of Gde-I (a) 1400-2300 (b) 1640-2900 wef 1.1.1991 or later on completion of ~~total~~ total ten years service as a Sub-Overseer/Supdt B/R Gde II.

(Contd P/3)

(d) An individual recruited as Sub/Overseer on or later 1.2.76, but before 1.1.81, he may kindly be first placed in pay scale of Rs.1400-2300/- w.e.f 1.1.86 and thereafter be placed in the pay scale of 2640-2900/- on 1.2.91 or later, when he completed total ten years service as Suboverseer/Gde-IIs.

(e) On completion of total 15 years of service, as sub-overseer, Gde-IIs, Gde-Is he may kindly be placed in the pay scale of 1640/- to 2900/-

7. I request your gracious honour to kindly consider my prayer for time bound Pay scale as provided to supt B/R-Gde-IIs Supt E/M Gde IIs, and SA Gde -IIs and Gde-Is, in this Organisation. I also submitted that, if my prayer is not considered within a reasonable time and I am ble. scd. If it is crimanately then I shall be forced to seek the help of court of law for redressel of my ganuine grivences please.

Thanking you,

Yours faith fully

N. Choudhury

Name NIRANJAN CHOWDHURY
(in block letters)

MES No. 265344

Present Designation S/Overseer

Office AGE DIR II

Date :- 27-8-96

all the

To
The Engineer-in-Chief
Army Headquarters
Kashmir House,
DHD PO. New Delhi- 110011

(Through Proper Channel)

PRAYER FOR TIME BOUND PROMOTIONAL PAY SCALE AT PAR
WITH SUPDTS B&R, E/M AND SA CADRES IN IES

Respected Sir,

1. I have the honour to submit that the prescribed pay scale under RPR 86 in respect of Supdts B/R, Supdts E/M and SAs II is Rs.1400-2300 wef 1.1.86. Their next promotional grade is Supdt/SA Gde I in the pay scale of Rs.1640-2900/- under RPR 86, in their line of promotion as per having three years service for Engr graduate, five years service for diploma holders and ten years with relaxed educational/technical qualification, subject to passing of MBS procedure (promotional) exam and seniority-cum-merit on availability of vacancy. Similarly, SA Gde IIs are eligible for promotion to SA Gde Is, having Diploma in Civ Engg and after passing Intermediate Exam of Bldgs & Qty Surveying (Sub-Div-II of Institution of Surveyors (India) with 3 years service, or after passing Intermediate Exam of Bldgs & Qty Surveying with minimum 5 years service in the grade with relaxed education and technical qualification.

2. Supdt B/R Gde-Is, E/M Gde-Is and SA Gde-Is having minimum seven years of service in the respective grade are eligible for further promotion to their next higher grade to AE B/R, AE E/M and ASW (Now JSA) respectively, in the prescribed pay scale of Rs.2000-3350/- under RPR-86, subject to availability of vacancy and on seniority-cum-merit.

3. Now, Govt of India, Min of Def, in turn E-in-C's branch, New Delhi, vide letter No.90237/1303/1C's (Legal D) dated 1-4-96 in accordance with the verdict of Hon'ble CAT Bangalore against OA No.1337 and 1364 to 1375/94, OA No.1338 and 1376 to 1382/94 and OA No.534/95 and 1079 to 1086/75 and 1339 to 1393/95, has given time bound promotional pay scales to above said categories of employees of this Organisation wef 1.1.1986 as under :-

(a) Gde II Supdts/SAs who as and when complete five years service in the grade with effect from 1.1.86, and who as and when complete 15 years of service in that grade, the scale of Rs.2000-3500/- wef 1.1.91

(b) Accordingly, Supdt B/R, E/M and SA Gde IIs (pay scale of Rs.1400-2300/-) on completion of five years of service in the grade will be placed in the pay scale of 1640-2900 automatically without passing prescribed promotional exam and without higher responsibilities.

(c) Further, B/R Gde IIs, E/M Gde IIs and SA IIs on completion of 15 years service in the grade or if subsequently promoted to Gde Is will be placed in the pay scale of 2000-3500/- automatically, reckoned from 1.1.91 or later, as the case may be, depending upon date of recruitment/promotion to the grade of Supdts/SA Gde II.

Contd.....Page-2

48

4. Sir, I was recruited in this organization as Sub-Overseer on 01.12.69 in the then Pay Scale of Rs. 110-180/- and revised subsequently to 950-1530/- under RPR 86 wef 01.1.86. Unlike Supdts & SAs are of Sub-Overseer in this organisation, I am eligible to be promoted to Supdt B/R Gde II in the Pay Scale of Rs. 1400-2300/- (Under RPR 86) on completion of 15 years Service as per Recruitment Rule on seniority Cum-Merit basis. Thereafter, on completion of five years as Supdt B/R Gde II, I am eligible for promotion of Supdt B/R Gde-I.

5 However, it is regretted to submit that Promotion from Sub-Overseer to Supdt B/R Gde II to Gde-I is not being given by the department, as per above laid down time schedule, based on recruitment rules, on the plea of non-availability of vacancy etc. This has thus resulted into remarkable stagnation in grade of Sub-Overseer for approx over 12 years/Overs 27 years in the grade of sub-overseer. In almost all the employees of this organisation. Accordingly, even though I have been holding the post of Sub-Overseer wef 01.12.69 and having been served for 27 years approx in that grade. I have not been promoted to Supdt Gde II and Gde I in the line of promotion just before superannuation. Thus state has therefore, demoralised me and as such effecting my efficiency to a great extent and I am also suffering financial too for no fault of mine.

6 In view of the above and taking into account of orders of your HQs issued vide No. 90237/4603/EIC (legal D) dated 04 Apr 96. I also beg to request your honour to kindly give me the following relief of time bound higher payscale of next promotional grade in the same line as has been granted to Supdt B/Rs, E/Ms and SAs in this organisation to avoid discrimination :-

- (a) An individual recruited to the grade of Sub-Overseer Rs. 950-1530/- on 01.1.81 or earlier, be placed in the pay scale of Supdt B/R Gde II 1400-2300/- wef 01.1.86 under RPR 1986.
- (b) An individual recruited to the grade of Sub-Overseer on or later 01.2.81, he may kindly be placed in the pay scale of Supdt B/R Gde II Rs. 1400-2300/- on completion of ~~five~~ ^{five and a half} years service in the grade of Sub-Overseer 950-1530/-.
- (c) An individual recruited/promoted to Sub-Overseer on 1.1.76 or on earlier he may kindly be placed in pay scale of 1400-2300/- wef 1.1.86 and again placed in the scale of 1640-2900/- (the amalgated two pay scale of Gde-I ;)
(a) 1400-2300 (b) 1640-2900 wef 1.1.1991 or later on completion of ~~total~~ ^{total} ten years service as a Sub-Overseer/Supdt B/R Gde II

(Contd P/3)

admitted

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(d) An individual recruited as Sub/Overseer on or later 1.2.76, but before 1.1.81, he may kindly be first placed in pay scale of Rs.1400-2300/- wef 1.1.86 and thereafter be placed in the pay scale of 2640-2900/- on 1.2.91 or later, when he completed total ten years service as Suboverseer/Gde-IIs.

(e) On completion of total 15 years of service, as sub-overseer, Gde-IIs, Gde-Is he may kindly be placed in the pay scale of 1640/- to 2900/-.

7. I request your gracious honour to kindly consider my preyar for time bound Pay scale as provided to s updt B/R-Gde-IIs Supdt S/M Gde-IIs, and SA Gde -IIs and Gde-Is, in this Organisation. I also submitted that ,if my praycr is not considered within a ressonable time and I am blessed with crimanately then I shall be forced to seek the help of court of law for redressel of my ganuine grivences please.

Thanking you,

Yours faith fully



Name RANJIT SANKAR DAS
(in block letters)

MEs No. 232943

Present Designation Sub/Overseer

Office GF Tezpur

Date :- 26-8-96

all over
all over
mark

To
The Engineer-in-Chief
Army Headquarters
Kashmir House,
DHD PO. New Delhi- 110011

50

(Through Proper Channel)

PRAYER FOR TIME BOUND PROMOTIONAL PAY SCALE AT PAR WITH SUPDTS B&I, B&R AND SA CADRES IN IES

Respected Sir,

1. I have the honour to submit that the prescribed pay scale under RPR 86 in respect of Supdts B/R, Supdts B/I and SAs II is Rs.1400-2300 wef 1.1.86. Their next promotional grade is Supdt/SAs Gde I in the pay scale of Rs.1640-2900/- under RPR 86, in their line of promotion as per having three years service for Engr graduate, five years service for diploma holders and ten years with relaxed educational/technical qualification, subject to passing of MBS procedure (promotional) exam and seniority-cum-merit on availability of vacancy. Similarly, SA Gde IIs are eligible for promotion to SA Gde Is, having Diploma in Civ Engg and after passing Intermediate Exam of Bldgs & Qty Surveying (Sub-Div-II of Institution of Surveyors (India) with 3 years service, or after passing Intermediate Exam of Bldgs & Qty Surveying with minimum 5 years service in the grade with relaxed education and technical qualification.

2. Supdt B/R Gde-Is, B/I Gde-Is and SA Gde-Is having minimum seven years of service in the respective grade are eligible for further promotion to their next higher grade to AE B/R, AE B/I and ASW (Now JSW) respectively, in the prescribed pay scale of Rs.2000-Rs3500/- under RPR-86, subject to availability of vacancy and on seniority-cum-merit.

3. Now, Govt of India, Min of Def, in turn E-in-C's Branch, New Delhi, vide letter No.90237/1003/11C's (Legal D) dated 1-4-96 in accordance with the verdict of Hon'ble CAT Bangalore against OA No:1337 and 1364 to 1375/94, OA No.1338 and 1376 to 1382/94 and OA No.534/95 and 1079 to 1086/75 and 1389 to 1393/95, has given time bound promotional pay scales to above said categories of employees of this Organisation wef 1.1.1986 as under :-

(a) Gde II Supdts/SAs who as and when complete five years service in the grade with effect from 1.1.86, and who as and when complete 15 years of service in that grade, the scale of Rs.2000-3500/- wef 1.1.91

(b) Accordingly, Supdt B/R, B/I and SA Gde IIs (pay scale of Rs.1400-2300/-) on completion of five years of service in the grade will be placed in the pay scale of 1640-2900 automatically without passing prescribed promotional exam and without higher responsibilities.

(c) Further, B/R Gde IIs, B/I Gde IIs and SA IIs on completion of 15 years service in the grade of if subsequently promoted to Gde Is will be placed in the pay scale of 2000-3500/- automatically, reckoned from 1.1.91 or later, as the case may be, depending upon date of recruitment/promotion to the grade of Supdts/SA Gde II.

allent
1/1/92

✓
1. Sir, I was recruited in this organization as Sub-Overseer on 01-10-71 in the then Pay Scale of Rs. 110-180/- and revised subsequently to 975-1540/- under RPR 86 wef 01.1.86. Unlike Supdts & SAs are of Sub-Overseer in this organisation, I am eligible to be promoted to Supdt B/R Gde II in the Pay Scale of Rs. 1400-2300/- (Under RPR 86) on completion of 15 years Service as per Recruitment Rule on seniority Cum-Merit basis. Thereafter, on completion of five years as Supdt B/R Gde II, I am eligible for promotion of Supdt B/R Gde-I.

5 However, it is regretted to submit that Promotion from Sub-Overseer to Supdt B/R Gde II to Gde-I is not being given by the department, as per above laid down time schedule, based on recruitment rules, on the plea of non-availability of vacancy etc. This has thus resulted into remarkable stagnation in grade of Sub-Overseer for approx over 20 years/Overs 25 years in the grade of sub-overseer. In almost all the employees of this organisation. Accordingly, even though I have been holding the post of Sub-Overseer wef 01-10-71 and having been served for 25 years approx in that grade. I have not been promoted to Supdt Gde II and Gde I in the line of promotion just before superannuation. Thus state has therefore, demoralised me and as such effecting my efficiency to a great extent and I am also suffering financial too for no fault of mine.

6 In view of the above and taking into account of orders of your HQs issued vide No. 90237/4603/EIC (Legal D) dated 04 Apr 96. I also beg to request your honour to kindly give me the following relief of time bound higher pay scale of next promotional grade in the same line as has been granted to Supdt B/R Gde I/II/III and SAs in this organisation to avoid discrimination :-

- (a) An individual recruited to the grade of Sub-Overseer Rs. 975-1540/- on 01.1.81 or earlier, be placed in the pay scale of Supdt B/R Gde II 1400-2300/- wef 01.1.86 under RPR 1986.
- (b) An individual recruited to the grade of Sub-Overseer on or later 01.2.81, he may kindly be placed in the pay scale of Supdt B/R Gde II Rs. 1400-2300/- on completion of five years service in the grade of Sub-Overseer 950-1530/-.
- (c) An individual recruited/promoted to Sub-Overseer on 1.1.76 or on earlier he may kindly be placed in pay scale of 1400-2300/- wef 1.1.86 and again placed in the scale of 1640-2900/- (the amalgated two pay scale of Gde-I : (a) 1400-2300 (b) 1640-2900 wef 1.1.1991 or later on completion of ~~total~~ total ten years service as a Sub-Overseer/Supdt B/R Gde II

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alleged
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(d) An individual recruited as Sub/Overseer on or later 1.2.76, but before 1.1.81, he may kindly be first placed in pay scale of Rs.1400-2300/- w.e.f 1.1.86 and thereafter be placed in the pay scale of 2640-2900/- on 1.2.91 or later, when he completed total ten years service as Suboverseer/Gde-IIs.

(e) On completion of total 15 years of service, as sub-overseer, Gde-IIs, Gde-Is he may kindly be placed in the pay scale of 1640/- to 2900/-.

7. I request your gracious honour to kindly consider my prayer for time bound Pay scale as provided to subdt B/R-Gde-IIs Supdt E/M Gde-IIs, and SA Gde -IIs and Gde-Is, in this Organisation. I also submitted that, if my prayer is not considered within a reasonable time and I am ble. See? This is discriminately then I shall be forced to seek the help of court of law for redressel of my ganuine grivences please.

Thanking you,

Yours faith fully

D. N. Jha

Name

(D. N. JHA)
(in block letters)

MES No. 235011

Present Designation

Office Suboverseer AGE B/R (P) AP

Date :- 26 Aug 96 Texpur

*attested
W.S.*

To

The Engineer-in-Chief
Army Headquarters
Kashmir House,
DND PO. New Delhi- 110011

ANNEXURE - IV
57

(Through Proper Channel)

PRAYER FOR TIME BOUND PROMOTIONAL PAY SCALE AT PAR
WITH SUPDTS B/R, E/M AND SA CATEGORIES II, IES

Respected Sir,

1. I have the honour to submit that the prescribed pay scale under RPR 86 in respect of Supdts B/R, Supdts E/M and SA II is Rs.1400-2300 wef 1.1.86. Their next promotion grade is Supdt/SA Gde I in the pay scale of Rs.1640-2900/- under RPR 86, in their line of promotion as per having three years service for Bngr graduate, five years service for diploma holders and ten years with relaxed educational/technical qualification, subject to passing of MTS procedure (promotional) exam and seniority-cum-merit on availability of vacancy. Similarly, SA Gde IIs are eligible for promotion to SA Gde Is, having Diploma in Civ Engrg and after passing Intermediate Exam of Bldgs & Jty Surveying (Sub-Div-II of Institution of Surveyors (India) with 3 years service, or after passing Intermediate Exam of Bldg. & Jty Surveying with minimum 5 years service in the grade with relaxed education and technical qualification.

2. Supdt B/R Gde-Is, E/M Gde-Is and SA Gde-Is having minimum seven years of service in the respective grade are eligible for further promotion to their next higher grade to SA B/R, SA E/M and SA II (Now JSM) respectively, in the prescribed pay scale of Rs.2000-Rs3500/- under RPR-86, subject to availability of vacancy and on seniority-cum-merit.

3. Now, Govt of India, Ministry of Defence, in turn E-in-C's Branch, New Delhi, vide letter No.9023/1/1985 (Legal D) dated 1-4-96 in accordance with the verdict of Hon'ble C.T Bangalore against OA No.1337 and 1364 to 1375/94, O.A. Nos. 1376 to 1382/94 and 1383 to 1389/94 and OA No.534/95 and 1079 to 1086/95 and 1389 to 1393/95, has given time bound promotional pay scales to above said categories of employees of this Organisation wef 1.1.1986 as under :-

(a) Gde II Supdts/SAs who are recruited on 1.1.86 and when complete five years service in the grade with effect from 1.1.86, and who are recruited after 1.1.86 and when complete 15 years of service in that grade, the scale of Rs.2000-3500/- wef 1.1.91

(b) Accordingly, Supdt B/R, E/M and SA Gde IIs (pay scale of Rs.1400-2300/-) on completion of five years of service in the grade will be placed in the pay scale of 1640-2900 automatically without passing prescribed promotional exam and without higher responsibilities.

(c) Further, B/R Gde IIs, E/M Gde IIs and SA IIs on completion of 15 years service in the grade of if subsequently promoted to Gde Is will be placed in the pay scale of 2000-3500/- automatically, reckoned from 1.1.91 or later, as the case may be, depending upon date of recruitment/promotion to the grade of Supdts/SA Gde II.

Contd.....Page-2

advised
1/1/92

4. Sir, I was recruited in this organization as Sub-Overseer on July 72 in the then Pay Scale of Rs. 110-180/- and revised subsequently to 950-1530/- under RPR 86 wef 01.1.86. Unlike Supdts & SAs are Per RR of Sub-Overseer in this organisation, I am eligible to be promoted to Supdt B/R Gde II in the Pay Scale of Rs. 1400-2300/- (Under RPR 86) on completion of 15 years Service as per Recruitment Rule on seniority Cum-Merit basis. Thereafter, on completion of five years as Supdt B/R Gde II, I am eligible for promotion of Supdt B/R Gde-I.

5. However, it is regretted to submit that Promotion from Sub-Overseer to Supdt B/R Gde II to Gde-I is not being given by the department, as per above laid down time schedule, based on recruitment rules, on the plea of non-availability of vacancy etc. This has thus resulted into remarkable stagnation in grade of Sub-Overseer for approx over 04 years/Overs _____ years in the grade of sub-overseer. In almost all the employees of this organisation. Accordingly, even though I have been holding the post of Sub-Overseer wef July 72 and having been served for 04 years approx in that grade. I have not been promoted to Supdt Gde II and Gde I in the line of promotion just before superannuation. Thus state has therefore, demoralised me and as such effecting my efficiency to a great extent and I am also suffering financial too for no fault of mine.

6. In view of the above and taking into account of orders of your HQs issued vide No. 90237/4603/EIC (legal D) dated 04 Apr 96. I also beg to request your honour to kindly give me the following relief of time bound higher pay scale of next promotional grade in the same line as has been granted to Supdt B/Rs, E/MS and SAs in this organisation to avoid discrimination :-

- (a) An individual recruited to the grade of Sub-Overseer Rs. 950-1530/- on 01.1.81 or earlier, be placed in the pay scale of Supdt B/R Gde II 1400-2300/- wef 01.1.86 under RPR 1986.
- (b) An individual recruited to the grade of Sub-Overseer on or later 01.2.81, he may kindly be placed in the pay scale of Supdt B/R Gde II Rs. 1400-2300/- on completion of five years service in the grade of Sub-Overseer 950-1530/-.
- (c) An individual recruited/promoted to Sub-Overseer on 1.1.76 or on earlier he may kindly be placed in pay scale of 1400-2300/- wef 1.1.86 and again placed in the scale of 1640-2900/- (the amalgated two pay scale of Gde-I () (a) 1400-2300 (b) 1640-2900 wef 1.1.1991 or later on completion of ~~total~~ tptal ten years service as a Sub-Overseer/Supdt B/R Gde II

(Contd P/3)

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(d) An individual recruited as sub/Overseer on or later 1.2.76, but before 1.1.81, he may kindly be first placed in pay scale of Rs.1400-2300/- w.e.f 1.1.86 and thereafter be placed in the pay scale of 2640-2900/- on 1.2.91 or later, when he completed total ten years service as Suboverseer/Gde-IIs.

(e) On completion of total 15 years of service, as sub-overseer, Gde-IIs, Gde-Is he may kindly be placed in the pay scale of 1640/- to 2900/-.

7. I request your gracious honour to kindly consider my prayer for time bound pay scale as provided to supt B/R-Gde-IIs Supt E/M Gde-IIs, and SA Gde -IIs and Gde-Is, in this Organisation. I also submitted that, if my prayer is not considered within a reasonable time and I am blessed with criminally then I shall be forced to seek the help of court of law for redressal of my genuine grievances please.

Thanking you,

Yours faith full,

Name APAKESH SINGH GUPTA
(in block letters)

IES No. 233331

Present Designation Sub-overseer

Office GETEPUR

Date :- 2.6.8.96

*all sub
Wm*

To
The Engineer-in-Chief
Army Headquarters
Kashmir House,
DND PO. New Delhi- 110011

(Through Proper Channel)

PRAYER FOR TIME BOUND PROMOTIONAL PAY SCALE AT PAR
WITH SUPDTS B/R, E/M AND SA CADRES IN IES

Respected Sir,

1. I have the honour to submit that the prescribed pay scale under RPR 86 in respect of Supdts B/R, Supdts E/M and SAs II is Rs.1400-2300 wef 1.1.86. Their next promotion grade is Supdt/SAs Gde I in the pay scale of Rs.1640-2900/- under RPR 86, in their line of promotion as per having three years service for Bngr graduate, five years service for diploma holders and ten years with relaxed educational/technical qualification, subject to passing of MBS procedure (promotional) exam and seniority-cum-merit on availability of vacancy. Similarly, SA Gde IIs are eligible for promotion to SA Gde Is, having Diploma in Civ Engrg and after passing Intermediate Exam of Bldgs & Dty Surveying (Sub-Div-II of Institution of Surveyors (India) with 3 years service, or after passing Intermediate Exam of Bldg & Dty Surveying with minimum 5 years service in the grade with relaxed education and technical qualification.

2. Supdt B/R Gde-Is, E/M Gde-Is and SA Gde-Is having minimum seven years of service in the respective grade are eligible for further promotion to their next higher grade to AS B/R, AS E/M and ASW (Now JSA) respectively, in the prescribed pay scale of Rs.2300-Rs3500/- under RPR-86, subject to availability of vacancy and on seniority-cum-merit.

3. Now, Govt of India, Min of AF, in turn J-in-C's Branch, New Delhi, vide letter No.90237/1986/JC's (Legal D) dated 1-4-96 in accordance with the verdict of Honble CAT Bangalore against OA No.1337 and 1364 to 1375/94, OA No.1368 and 1375 to 1382/94 and OA No.534/95 and 1079 to 1086/75 and 1369 to 1393/95, has given time bound promotional pay scales to above said categories of employees of this Organisation wef 1.1.1986 as under :-

(a) Gde II Supdts/SAs who as and when complete five years service in the grade with effect from 1.1.86, and who as and when complete 15 years of service in that grade, the scale of Rs.2000-3500/- wef 1.1.91

(b) Accordingly, Supdt B/R, E/M and SA Gde IIs (pay scale of Rs.1400-2300/-) on completion of five years of service in the grade will be placed in the pay scale of 1640-2900 automatically without passing prescribed promotional exam and without higher responsibilities.

(c) Further, B/R Gde. IIs, E/M Gde IIs and SA IIs on completion of 15 years service in the grade if subsequently promoted to Gde Is will be placed in the pay scale of 2000-3500/- automatically, reckoned from 1.1.91 or later, as the case may be, depending upon date of recruitment/promotion to the grade of Supdts/SA Gde II.

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Sir, I was recruited in this organization as Sub-Overseer on 14.12.72 in the then Pay Scale of Rs. 110-180/- and revised subsequently to 950-1530/- under RPR 86 wef 01.1.86. Unlike Supdts & SAs are per RPR of Sub-Overseer in this organisation, I am eligible to be promoted to Supdt B/R Gde II in the Pay Scale of Rs. 1400-2300/- (Under RPR 86) on completion of 15 years Service as per Recruitment Rule on seniority Cum-Merit basis. Thereafter, on completion of five years as Supdt B/R Gde II, I am eligible for promotion of Supdt B/R Gde-I.

5 However, it is regretted to submit that Promotion from Sub-Overseer to Supdt B/R Gde II to Gde-I is not being given by the Department, as per above laid down time schedule, based on recruitment rules, on the plea of non-availability of vacancy etc. This has thus resulted into remarkable stagnation in grade of Sub-Overseer. For approx over 9 years/Overs 15 years in the grade of sub-overseer. In almost all the employees of this organisation. Accordingly, even though I have been holding the post of Sub-Overseer wef 14.12.72 and having been served for 24 years approx in that grade. I have not been promoted to Supdt Gde II and Gde I in the line of promotion just before superannuation. Thus state has therefore, demoralised me and as such effecting my efficiency to a great extent and I am also suffering financial too for no fault of mine.

6 In view of the above and taking into account of orders of your HQs issued vide No. 90237/4603/EIC (Legal D) dated 04 Apr 96, I also beg to request your honour to kindly give me the following relief of time bound higher pay scale of next promotional grade in the same line as has been granted to Supdt B/Rs, E/Ms and SAs in this organisation to avoid discrimination :-

- (a) An individual recruited to the grade of Sub-Overseer Rs. 950-1530/- on 01.1.81 or earlier, be placed in the pay scale of Supdt B/R Gde II 1400-2300/- wef 01.1.86 under RPR 1986.
- (b) An individual recruited to the grade of Sub-Overseer on or later 01.2.81, he may kindly be placed in the pay scale of Supdt B/R Gde II Rs. 1400-2300/- on completion of five years service in the grade of Sub-Overseer 950-1530/-.
- (c) An individual recruited/promoted to Sub-Overseer on 1.1.76 or on earlier he may kindly be placed in pay scale of 1400-2300/- wef 1.1.86 and again placed in the scale of 1640-2900/- (the amalgated two pay scale of Gde-I (a) 1400-2300 (b) 1640-2900 wef 1.1.1991 or later on completion of ~~total~~ total ten years service as a Sub-Overseer/Supdt B/R Gde II

(Contd P/3)

*Atty
M. S. S.*

(d) An individual recruited as sub/Overseer on or later 1.2.76, but before 1.1.81, he may kindly be first placed in pay scale of Rs.1400-2300/- wef 1.1.86 and thereafter be placed in the pay scale of ₹640-2900/- on 1.2.91 or later, when he completed total ten years service as suboverseer/Gde-IIs.

(e) On completion of total 15 years of service, as sub-overseer, Gde-IIs, Gde-Is he may kindly be placed in the pay scale of 1640/- to 2900/-.

7. I request your gracious honour to kindly consider my preyar for time bound Pay scale as provided to supt B/R-Gde-IIs supt E/M Gde-IIs, and SA Gde -IIs and Gde-Is, in this Organisation. I also submitted that, if my prayer is not considered within a reasonable time and I am blessed withes crimanately then I shall be forced to seek the help of court of law for redressel of my ganuine grivences please.

Thanking you,

Yours faith full,

Handwritten signature
Name HIRANYA KUMAR BORA
(in block letters)

MES No. 233292
Present Designation sub-overseer
Office AGE B/R L (90 GE TERP)
Date :- 26.8.96

Handwritten notes:
233292
1/11/96

To

The Engineer-in-Chief
Army Headquarters
Kashmir House,
DND PO. New Delhi-110011

(Through Proper Channel)

PRAYER FOR TIME BOUND PROMOTIONAL PAY SCALE AT PAR
WITH SUPDTS E&I, B&R AND SA CADRES IN IES

Respected Sir,

1. I have the honour to submit that the prescribed pay scale under RPR 86 in respect of Supdts B/R, Supdts E/I and SAs II is Rs.1400-2300 wef 1.1.86. Their next promotional grade is Supdt/SAs Gde I in the pay scale of Rs.1640-2900/- under RPR 86, in their line of promotion as per having three years service for Engr graduate, five years service for Diploma holders and ten years with relaxed educational/technical qualification, subject to passing of IES procedure (promotional) exam and seniority-cum-merit on availability of vacancy. Similarly, SAs Gde IIs are eligible for promotion to SA Gde Is, having Diploma in Civ Engr and after passing Intermediate Exam of Bldgs & City Surveying (Sub-Div-II of Institution of Surveyors (India) with 3 years service, or after passing Intermediate Exam of Bldg. & City Surveying with minimum 5 years service in the grade with relaxed education and technical qualification.

2. Supdt B/R Gde-Is, E/I Gde-I and SA Gde-Is having minimum seven years of service in the respective grade are eligible for further promotion to their next higher grade to AE B/R, AE E/I and ASW (Now JMI) respectively, in the prescribed pay scale of Rs.2000-3500/- under RPR-86, subject to availability of vacancy and on seniority-cum-merit.

3. Now, Govt of India, Min of DEF, in turn D-in-C's Branch, New Delhi, vide letter No.90237/4503/110's (Legal D) dated 1-4-96 in accordance with the verdict of Honble CAT Bangalore against OA No.1337 and 1364 to 1375/94, OA No.1338 and 1376 to 1382/94 and OA No.534/95 and 1079 to 1086/75 and 1389 to 1393/95, has given time bound promotional pay scales to above said categories of employees of this Organisation wef 1.1.1986 as under :-

(a) Gde II Supdts/SAs who as and when complete five years service in the grade with effect from 1.1.86, and who as and when complete 15 years of service in that grade, the scale of Rs.2000-3500/- wef 1.1.91

(b) Accordingly, Supdt B/R, E/I and SA Gde IIs (pay scale of Rs.1400-2300/-) on completion of five years of service in the grade will be placed in the pay scale of 1640-2900 automatically without passing prescribed promotional exam and without higher responsibilities.

(c) Further, B/R Gde IIs, E/I Gde IIs and SAs IIs on completion of 15 years service in the grade of if subsequently promoted to Gde Is will be placed in the pay scale of 2000-3500/- automatically, reckoned from 1.1.91 or later, as the case may be, depending upon date of recruitment/promotion to the grade of Supdts/SA Gde II.

4. Sir, I was recruited in this organization as Sub-Overseer on ~~01.9.72~~ in the then Pay Scale of Rs. 110-180/- and revised subsequently to ~~975-1540/-~~ under RPR 86 wef 01.1.86. Unlike Supdts & SAs are of Sub-Overseer in this organisation, I am eligible to be promoted to Supdt B/R Gde II in the Pay Scale of Rs. 1400-2300/- (Under RPR 86) on completion of 15 years Service as per Recruitment Rule on seniority Cum-Merit basis. Thereafter, on completion of five years as Supdt B/R Gde II, I am eligible for promotion of Supdt B/R Gde-I.

5 However, it is regretted to submit that Promotion from Sub-Overseer to Supdt B/R Gde II to Gde-I is not being given by the department, as per above laid down time schedule, based on recruitment rules, on the plea of non-availability of vacancy etc. This has thus resulted into remarkable stagnation in grade of Sub-Overseer for approx over four years/Overs years in the grade of sub-overseer. In almost all the employees of this organisation. Accordingly, even though I have been holding the post of Sub-Overseer wef 01.9.1972 and having been served for 24 years approx in that grade. I have not been promoted to Supdt Gde II and Gde I in the line of promotion just before superannuation. Thus state has therefore, demoralised me and as such effecting my efficiency to a great extent and I am also suffering financial too for no fault of mine.

6 In view of the above and taking into account of orders of your HQs issued vide No. 90237/4603/EIC (legal D) dated 04 Apr 96. I also beg to request your honour to kindly give me the following relief of time bound higher pay scale of next promotional grade in the same line as has been granted to Supdt B/R Gde II, SAs and SAs in this organisation to avoid discrimination :-

- (a) An individual recruited to the grade of Sub-Overseer Rs. ~~975-1540/-~~ on 01.1.81 or earlier, be placed in the pay scale of Supdt B/R Gde II 1400-2300/- wef 01.1.86 under RPR 1986.
- (b) An individual recruited to the grade of Sub-Overseer on or later 01.2.81, he may kindly be placed in the pay scale of Supdt B/R Gde II Rs. 1400-2300/- on completion of five years service in the grade of Sub-Overseer ~~975-1540/-~~.
- (c) An individual recruited/promoted to Sub-Overseer on 1.1.76 or on earlier he may kindly be placed in pay scale of 1400-2300/- wef 1.1.86 and again placed in the scale of 1640-2900/- (the amalgated two pay scale of Gde-I (a) 1400-2300 (b) 1640-2900 wef 1.1.1991 or later on completion of ~~total~~ total ten years service as a Sub-Overseer/Supdt B/R Gde II

(Contd P/3)

(d) An individual recruited as Sub/Overseer on or later 1.2.76, but before 1.1.81, he may kindly be first placed in pay scale of Rs.1400-2300/- w.e.f 1.1.86 and thereafter be placed in the pay scale of 2640-2900/- on 1.2.91 or later, when he completed total ten years service as Subeoverseer/Gde-IIs.

(e) On completion of total 15 years of service, as sub-overseer, Gde-IIs, Gde-Is he may kindly be placed in the pay scale of 1640/- to 2900/-.

7. I request your gracious honour to kindly consider my prayer for time bound Pay scale as provided to Supt B/R-Gde-IIs Supt E/M Gde-IIs, and SA Gde -IIs and Gde-Is, in this Organisation. I also submitted that, if my prayer is not considered within a reasonable time and I am blessed with a calamity then I shall be forced to seek the help of court of law for redressal of my genuine grievances please.

Thanking you,

Yours faith fully

Name SANTOSH KUMAR GHOSH
(in block letters)

MES No. 233753 Sub-overseer

Present Designation

Office GR Airforce Tezpur AGE B/R

Date :- 26.8.96

attached
by

To

The Engineer-in-Chief
Army Headquarters
Kashmir House,
DHD PO. New Delhi- 110011

(Through Proper Channel)

PRAYER FOR TIME BOUND PROMOTIONAL PAY SCALE AT PAR
WITH SUPDTS B/R, E/M AND SA CADRES IN IES

Respected Sir,

1. I have the honour to submit that the prescribed pay scale under RPR 86 in respect of Supdts B/R, Supdts E/M and SAs II is Rs.1400-2300 wef 1.1.86. Their next promotional grade is Supdt/ SAs Gde I in the pay scale of Rs.1640-2900/- under RPR 86, in their line of promotion as per having three years service for Engr graduate, five years service for diploma holders and ten years with relaxed educational/technical qualification, subject to passing of MBS procedure (promotional) exam and seniority-cum-merit on availability of vacancy. Similarly, SA Gde IIs are eligible for promotion to SA Gde Is, having Diploma in Civ Engrg and after passing Intermediate Exam of Bldgs & Qty Surveying (Sub-Div-II of Institution of Surveyors (India) with 3 years service, or after passing Intermediate Exam of Bldgs & Qty Surveying with minimum 5 years service in the grade with relaxed education and technical qualification.

2. Supdt B/R Gde-Is, E/M Gde-Is and SA Gde-Is having minimum seven years of service in the respective grade are eligible for further promotion to their next higher grade to AE B/R, AE E/M and ASW (Now JSW) respectively, in the prescribed pay scale of Rs.2000-Rs3500/- under RPR-86, subject to availability of vacancy and on seniority-cum-merit.

3. Now, Govt of India, Min of Def, in turn E-in-C's Branch, New Delhi, vide letter No.90237/4603/11C's (Legal D) dated 1-4-96 in accordance with the verdict of Hon'ble CAT Bangalore against OA No.1337 and 1364 to 1375/94, OA no.1338 and 1376 to 1382/94 and OA No.534/95 and 1079 to 1086/75 and 1389 to 1393/95, has given time bound promotional pay scales to above said categories of employees of this Organisation wef 1.1.1986 as under :-

(a) Gde II Supdts/SAs who as and when complete five years service in the grade with effect from 1.1.86, and who as and when complete 15 years of service in that grade, the scale of Rs.2000-3500/- wef 1.1.91

(b) Accordingly, Supdt B/R, E/M and SA Gde IIs (pay scale of Rs.1400-2300/-) on completion of five years of service in the grade will be placed in the pay scale of 1640-2900 automatically without passing prescribed promotional exam and without higher responsibilities.

(c) Further, B/R Gde IIs, E/M Gde IIs and SA IIs on completion of 15 years service in the grade or if subsequently promoted to Gde Is will be placed in the pay scale of 2000-3500/- automatically, reckoned from 1.1.91 or later, as the case may be, depending upon date of recruitment/promotion to the grade of supdts/SA Gde II.

4. Sir, I was recruited in this organization as Sub-Overseer on 1.4.72 in the then Pay Scale of Rs. 110-180/- and revised subsequently to 950-1530/- under RPR 86 wef 01.1.86. Unlike Supdts & SAs are of Sub-Overseer in this organisation, I am eligible to be promoted to Supdt B/R Gde II in the Pay Scale of Rs. 1400-2300/- (Under RPR 86) on completion of 15 years Service as per Recruitment Rule on seniority Cum-Merit basis. Thereafter, on completion of five years as Supdt B/R Gde II, I am eligible for promotion of Supdt B/R Gde-I.

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- (a) An individual recruited to the grade of Sub-Overseer Rs. 950-1530/- on 01.1.81 or earlier, be placed in the pay scale of Supdt B/R Gde II 1400-2300/- wef 01.1.86 under RPR 1986.
- (b) An individual recruited to the grade of Sub-Overseer on or later 01.2.81, he may kindly be placed in the pay scale of Supdt B/R Gde II Rs. 1400-2300/- on completion of five years service in the grade of Sub-Overseer 950-1530/-.
- (c) An individual recruited/promoted to Sub-Overseer on 1.1.76 or on earlier he may kindly be placed in pay scale of 1400-2300/- wef 1.1.86 and again placed in the scale of 1640-2900/- (the amalgated two pay scale of Gde-I (a) 1400-2300 (b) 1640-2900 wef 1.1.1991 or later on completion of ~~total~~ total ten years service as a Sub-Overseer/Supdt B/R Gde II

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(d) An individual recruited as Sub/Overseer on or later 1.2.76, but before 1.1.81, he may kindly be first placed in pay scale of Rs.1400-2300/- wef 1.1.86 and thereafter be placed in the pay scale of 2640-2900/- on 1.2.91 or later, when he completed total ten years service as Suboverseer/Gde-IIIs.

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Thanking you,

Yours faith fully

[Signature]

Name

MOHAN CH. BORU

(in block letters)

IES No. 265202

Present Designation Sub/overseer

Office GE TEL. PWT

Date :- 26.2.96

*all -
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